



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 1st February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Cont.Cas(C)/793/2022 FIXED	ASHISH NATH Versus DR JOHN BERCHMANS EKKA AND 3 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	
	WITH			
2	WA/289/2022 CAVT. NO. 09182/022,	THE STATE OF ASSAM Versus ASHISH NATH AND ANR.	SC, P AND R.D. MR. K KONWAR MR. S DUTTA	MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
	WITH			
3	WA/291/2022 CAVT. NO. 09182/022,	BIMOLA SUKLABAIIDYA Versus ASHISH NATH AND 4 ORS.	MR P NAYAK	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
	WITH			
	I.A.(Civil)/2764/2022 in WA/291/2022	BIMOLA SUKLABAIIDYA Versus ASHISH NATH AND 4 ORS.	MR P NAYAK	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
4	WP(C)/6858/2022	ANJUMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. D K BAGCHI
5	PIL/7/2023	KEWAL NIRMAL KALSI SALUTORY TRUST Versus THE UNION OF INDIA AND 11 ORS.	MR H S KALSI MR. I S KALSI	MR. S C KEYAL GA, ASSAM ASSTT.S.G.I. SC, FINANCE SC, INCOME TAX SC, REVENUE
6	PIL/8/2023	BIMAL MAHATO Versus THE GOVERNMENT OF ASSAM AND 13 ORS	MR. A SARMA MR J P CHOUHAN	GA, ASSAM

ADMISSION

7	WA/193/2021 FIXED	THE PUNJAB NATIONAL BANK AND 3 ORS. Versus CHITTA RANJAN DAS B		MR. P K MEDHI MR. S K TALUKDAR
8	WP(C)/432/2021	THE UNION OF INDIA AND 2 ORS Versus BRIJ MOHAN AGARWAL, MES NO. 462243	MR H GUPTA MS. R M SARMAH	
9	WP(C)/2691/2021	MD. SOHRAB KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS. S K NARGIS MR. M K HUSSAIN MR. A AHMED MS. A MESEN MR. T DEORI	GA, ASSAM
10	Cus.Ref./1/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SMTI. NEMLUNI	MR. S C KEYAL SC, CUSTOMS	MR N DASGUPTA
	WITH I.A.(Civil)/2902/2022 in Cus.Ref./1/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SMTI. NEMLUNI	MR. S C KEYAL	MR N DASGUPTA
11	Cus.Ref./2/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SUBIR MODAK	MR. S C KEYAL SC, CUSTOMS	MR N DASGUPTA
	WITH I.A.(Civil)/2897/2022 in Cus.Ref./2/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SUBIR MODAK	MR. S C KEYAL SC, CUSTOMS	MR N DASGUPTA
	WITH I.A.(Civil)/2950/2022 in Cus.Ref./2/2022	SUBIR MODAK Versus THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR.	MR N DASGUPTA MS P SIKDAR	SC, CUSTOMS
12	Cus.Ref./3/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus RONNIE ZOLIANGGURA	MR. S C KEYAL SC, CUSTOMS	
	WITH I.A.(Civil)/2918/2022 in Cus.Ref./3/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR Versus RONNIE ZOLIANGGURA	MR. S C KEYAL	
13	ITA/10/2022	THE COMMISSIONER OF INCOME TAX AND ANR Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	DR. A SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
14	ITA/7/2022	THE COMMISSIONER OF TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
15	ITA/8/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY

WITH			
16	ITA/9/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
17	WA/168/2022	UTPAL JYOTI SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM GA, ASSAM SC, HANDLOOM AND TEXTILE
18	WA/187/2022 FIXED	ANIL YADAV Versus THE UNION OF INDIA AND 3 ORS.	MR. D GOGOI MR. R BORA MR. B DEKA ASSTT.S.G.I.
19	WA/197/2022	SANJOY LASKAR Versus THE STATE OF ASSAM AND 10 ORS.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM SC, CO OP GA, ASSAM
20	WA/330/2022	NAZIM UDDIN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA GA, ASSAM
21	WA/355/2022 CAVT. NO.10142/022, FIXED, CAVT./1014/2022	THE STATE OF ASSAM AND 4 ORS. Versus RABBUL HUDA AND 30 ORS.	MR. N J KHATANIAR SC. EDU. MR. M DUTTA SC, FINANCE FOR CAVEATOR
22	WA/368/2022 FIXED	MOMTAJ BEGUM TALUKDAR Versus THE STATE OF ASSAM AND 13 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM SC, P AND R.D. GA, ASSAM MR. A R TALUKDAR (R-6 - 13)
23	WA/388/2022 FIXED	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 6 ORS. B	MR. K N CHOUDHURY MS. A VERMA MR. N J KHATANIAR GA, ASSAM MR. K GOSWAMI (R6) MR. P HAZARIKA R SARMAH (R6) MR H K NATH (R6) MR J BORAH (R6) P. BORAH SC, WPT AND BC
24	WP(C)/1057/2022	MD. SALAK UDDIN Versus THE STATE OF ASSAM AND 2 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA GA, ASSAM SC, REVENUE
25	WP(C)/3760/2022 FIXED	PROMITA NARZARY AND 15 ORS Versus THE BODOLAND UNIVERSITY AND 4 ORS	MR. P K GOSWAMI MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA MR B P BORAH SC, BODOLAND UNIVERSITY SC, U G C
26	WA/21/2023 CAVT. NO.00492/023, B/O	DIPON KUMAR DAS AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. R. KARIM SC, P AND R.D. GA, ASSAM
ORDERS			
27	WP(C)(Suo Moto)/13/2018	X X X Versus IN RE - THE STATE OF ASSAM AND 4 ORS.	MR S S DEY SC, GHC GA, ARUNACHAL PRADESH GA,ASSAM MR. D. SAIKIA (SR. COUNSEL (R-2)) GA, NAGALAND(R-3,4,& 5) GA, MIZORAM MR. N. BORDOLOI (R- 2)
28	Mat.App./47/2018 FIXED	PUSHPANJALI GOGOI Versus RANJIT BURAGOHAIN	MR S S DEY MR. C S HAZARIKA MR. A BHATTACHARJEE MS. M NATH MR. B BARUAH (R1-R4) MR. M B U AHMED (R1-R4) MS. S BORA (R1-R4)

29	WA/84/2018 CAVT. NO.0321/2018 WITH CAVT./321/2018	THE ASSAM CO-OPERATIVE APEX BANK LTD Versus PUNJAB NATIONAL BANK AND 8 ORS	MR. D SAIKIA MR. P N GOSWAMI	MR G N SAHEWALLA (R2) MD ASLAM (R2) MR. A GANGULY MR. B PRASAD SC, PNB FOR CAVEATOR MR. M SAHEWALLA (R2)
30	Mat.App./52/2019 FIXED, WITH LCR WITH I.A.(Civil)/3196/2019 in Mat.App./52/2019	SMTI. RUPA BORA Versus SRI SIMANTA NATH RUPA BORA Versus SIMANTA NATH	MR. R J BORDOLOI MR. R J BORDOLOI	
31	WP(C)/4045/2019 FIXED WITH	UNION OF INDIA AND 7 ORS. Versus ON THE DEATH OF KIRTI CHANDRA GOGOI, HIS LEGAL HEIRS	MR. S C KEYAL	MR M HOQUE S R A NASER (r1.1) MR. M R SODIAL (r1.1) MR S AHMED (r1.1) MR S AHMED (r1.1) MR B HAZARIKA (r1.1) MR K BROOK MD. M HAZARIKA
32	WP(C)/3159/2019	HIRENDRANATH NATH Versus THE UNION OF INDIA AND 4 ORS.	MR. P C DAS MR K K DAS MR. M KATAKI	ASSTT.S.G.I.
33	Mat.App./4/2020 FIXED, PERSONAL APPEARANCE WITH I.A.(Civil)/392/2020 in Mat.App./4/2020	SRI BISWAJIT DAS @ PAPU DAS Versus SMTI. SUSMITA DUTTA @ SUSMITA DAS SRI BISWAJIT DAS @ PAPU DAS Versus SMTI. SUSMITA DUTTA @ SUSMITA DAS	MS C MEDHI MR. S NATH MR. A AHMED MS C MEDHI MR. S NATH	MR P TALUKDAR MR. S K AGARWAL FOR CAVEATOR MR P TALUKDAR FOR CAVEATOR
34	Cont.Cas(C)/635/2020 FIXED	VIRENDRA DUTT GYANI Versus BARUN MITRA AND 5 ORS	MS. B CHOWDHURY MS H DEKA	MR. R K D CHOUDHURY (R-1,2) MR. K GOSWAMI, R-4 MR R DHAR MR R DHAR MS. L DEVI (R-1) MR. B J MUKHERJEE
35	Mat.App./14/2021 WITH LCR	SMTI. UMA RAY Versus MRIDUL RAY	MR. P J SAIKIA MR. P BORDOLOI	MR U DAS MR. S SAIKIA MS S BORO
36	I.A.(Civil)/1083/2021 FIXED in WP(C)/3034/2021 WITH WP(C)/3034/2021	THE UNION OF INDIA AND 3 ORS. Versus CHANCHAL NAG THE UNION OF INDIA AND 3 ORS. Versus CHANCHAL NAG	MR H GUPTA MR H GUPTA	MR. S C KEYAL DR G J SHARMA DR. J L SARKAR
37	Review.Pet./49/2022 WITH WP(C)/4433/2012 (D/O)	PRASANNA BORAH AND 4 ORS. Versus GOBINDA LAL CHAKROBORTY AND 9 ORS.	MR. D DAS SR. ADV MR. N BORAH MR H MAZUMDER	SC, APSC MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. B ZAMAN
38	WA/299/2022	SHARUKH AHMED @ UKTAR Versus THE UNION OF INDIA AND 5 ORS	MR. N J DUTTA MR N AHMED M M ZAMAN	GA, ASSAM MS. B SARMA (r-1) ASSTT.S.G.I.
39	I.A.(Civil)/3671/2022 in Mat.App./14730/2022 WITH Mat.App./14730/2022 (Filing Number)	PRAMITA KEMPRAI Versus SUBHANKAR HOJAI PRAMITA KEMPRAI Versus SUBHANKAR HOJAI B	MR B N SARMA MS. N BARUAH MR B N SARMA	

	WITH I.A.(Civil)/14731/2022 (Filing Number)	PRAMITA KEMPRAI Versus SUBHANKAR HOJAI B	MR B N SARMA	
40	I.A.(Civil)/3740/2022 in WA/392/2015	THE COMMISSIONER and SECY. TO THE GOVT. OF ASSAM Versus RATAN BASUMATARY and 9 ORS		GA, ASSAM
	WITH I.A.(Civil)/2481/2018	THE COMMISSIONER and SECY. TO THE GOVT. OF ASSAM Versus RATAN BASUMATARY and 9 ORS.	MR. B GOGOI MR D SAIKIA	GA, ASSAM MR. S S S RAHMAN (R7) MR. M R SODIAL (R7)
	WITH I.A.(Civil)/2484/2018	THE COMMISSIONER AND SECY. TO THE GOVT. OF ASSAM Versus RATAN BASUMATARY AND 9 ORS	MR. B GOGOI	GA, ASSAM
41	I.A.(Civil)/228/2023 in WA/452/2023	PANCHARATNA KRISHI PAM S.S LTD AND ORS . Versus THE STATE OF ASSAM AND 3 ORS .	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, REVENUE
	WITH WA/452/2023 (Filing Number)	PANCHARATNA KRISHI PAM S.S LTD AND ORS . Versus THE STATE OF ASSAM AND 3 ORS . E	MR. N H MAZARBHUIYAN	
HEARING				
42	WA/55/2021 FIXED	THE GENERAL MANAGER, CONSTRUCTION AND ANR. Versus M/S VASISTHA CONSTRUCTION PVT. LTD.	MR G GOSWAMI	MR. R DUBEY
43	WA/277/2022 B/O	JEewan SINGH Versus UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MS. B SARMA ASSTT.S.G.I.
	WITH I.A.(Civil)/2574/2022 in WA/277/2022	JEewan SINGH Versus UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 01/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
6)	MR. R SARMAH	27-01-2023	To	05-02-2023
7)	MD. A J ATIA	30-01-2023	To	06-02-2023
8)	MR. A M BORA	30-01-2023	To	01-02-2023
9)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
10)	MR. M R SODIAL	31-01-2023	To	10-02-2023
11)	MR. I ALAM	01-02-2023	To	08-02-2023
12)	MR. S BANIK	01-02-2023	To	01-02-2023
13)	MR. M A SHEIKH	02-02-2023	To	03-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,1st February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE THE CHIEF JUSTICE (ACTING)

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/381/2022	SONSANI BIBI Versus KAMAL KUMAR BAISHYA, ACS AND 2 ORS.	MS. S MEDHI MS. A GOGOI	
2	Cont.Cas(C)/684/2022	JUGAL KISHOR CHOUDHURY AND 19 ORS Versus DR. BIJOYA CHOUDHURY, IAS AND ANR	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	SC, SEC. EDU. MR S M T CHISTIE MR A CHALIHA SC, FINANCE DEPTT.
3	Cont.Cas(C)/3/2023 FIXED	KHANDARKUR L P SCHOOL Versus DR. BIJOYA CHOUDHURY	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, ELEM. EDU MR G PEGU
4	Arb.P./6/2023	MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 2 ORS	PETITIONER IN PERSON	DY.S.G.I.
5	Arb.P./7/2023	S R ENGINEERING CONSTRUCTION Versus THE COMMANDER WORKS ENGINEER	PETITIONER IN PERSON	DY.S.G.I.
6	Cont.Cas(C)/33/2023	SHAJAHAN ALI MONDAL Versus SURANJAMA SENAPATI, ACS	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU
7	Cont.Cas(C)/46/2023	PANKAJ KALITA Versus ANURAG GOEL AND ANR	MD S HOQUE MR. F A FAROOQUE	
8	Cont.Cas(C)/48/2023	RUHUL AMIN KHAN AND 7 ORS Versus DIGANTA BARAH AND 2 ORS	MR. S DUTTA	
9	Cont.Cas(C)/49/2023	ARATI BORA CHOUDHURY Versus BHASKAR JYOTI MAHANTA AND ANR	MR. M ISLAM	
10	Cont.Cas(C)/50/2023	PARVEZ SHAHNAWAZ AHMED Versus GIAS UDDIN AHMED	MR. M SARMA	
ORDERS				
11	Cont.Cas(C)/562/2017 FIXED	KAMRUL ISLAM BARBHUYAN Versus DR. MADHAIYAAN ANGAMUTHU and ORS.	MR. D P BORAH MR.R PHUKAN MR.R K BORA	MR. D SAIKIA (r-1,2,3,4) MR. R BORPUJARI (r-1,2,3,4) MS. N BORDOLOI (r-1,2,3,4)
12	Cont.Cas(C)/517/2018 FIXED	SRK METALS AND PLASTICS (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS.	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R5) MR. R R Gogoi (R1-R5)

13	WITH Cont.Cas(C)/101/2019	GARY POLY INDUSTRIES AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI MR. R R Gogoi
	WITH I.A.(Civil)/1196/2020 in Cont.Cas(C)/101/2019	GARG POLY INDUSTRIES AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	
14	WITH Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI (R3, R4) MR. R R Gogoi (R3, R4)
	WITH I.A.(Civil)/1193/2020 in Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	
15	Review.Pet./165/2019 WITH Review.Pet./2/2021 (D/O), Review.Pet./117/2020 (D/O), WP(C)/6168/2019 (D/O)	MS. NISHA MEDHI AND 19 ORS. Versus SRI AKALESH KALITA AND 35 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	SC, EDU
16	Cont.Cas(C)/275/2019 FIXED	AGARWAL STORE AND ANR. Versus DEBESWAR MALAKAR	MR H DAS MS KEWI MR D KHAN	MR. D SAIKIA (R-3) MR. S BORA (R-3)
	WITH I.A.(Civil)/2194/2020 in Cont.Cas(C)/275/2019	AGARWAL STORE AND ANR. Versus GHANSHYAM DASS	MR D KHAN	MR. S BORA
17	Cont.Cas(C)/153/2020 B/O	SAD UDDIN Versus ANUP KUMAR DAS AND ANR.	MR. L R MAZUMDER MR I HOQUE	MR S M T CHISTIE (R-1) MS. S DASGUPTA
18	Cont.Cas(C)/346/2020 FIXED	MUSLIM ALI Versus RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. D SAIKIA (R1, R2, R4) MR. D NATH (R1, R2, R4)
19	Review.Pet./115/2021 FIXED, WITH WP(C)/6859/2018 (D/O)	THE STATE OF ASSAM AND 3 ORS. Versus PRANAB GOSWAMI	MR. N UPADHAYAY	MR. A MOBARAQUE
20	Cont.Cas(C)/252/2021 B/O	ABINASH SUKLABAIDYA Versus DHARMA KANTA MILI, ACS	MR. T J MAHANTA MR. L R MAZUMDER MR. A Z AHMED	MR. K GOGOI
21	Cont.Cas(C)/251/2022 FIXED	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. Versus M.S. MANIVANNAN, IAS AND ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2) SC, FINANCE

HEARING

22	Arb.P./6/2022	FATIK BHATTACHARJEE Versus PIUSH AGARWAL AND 2 ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	MR. B PATHAK (r-1,2,3) MR. R THADANI (r-1,2,3)
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LEAVE NOTE OF ADVOCATES FOR 01/02/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
6)	MR. R SARMAH	27-01-2023	To	05-02-2023
7)	MD. A J ATIA	30-01-2023	To	06-02-2023

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9)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
10)	MR. M R SODIAL	31-01-2023	To	10-02-2023
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13)	MR. M A SHEIKH	02-02-2023	To	03-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-55), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4471/2021 FIXED	ASHARJYA BORO Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MS. P DAS MR. B KHOUND	SC, ELEM. EDU GA, ASSAM
2	Cont.Cas(C)/742/2022 BY SLIP	DR. REKIBUDDIN AHMED Versus PROF. PRATAP JYOTI HANDIQUE AND ANR	MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MS SIBANI BORA	
WITH				
3	WP(C)/9075/2019	REKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR. M MAHANTA MR. P K MUNIR	SC, HIGHER EDU GA, ASSAM SC, G U SC, U G C
WITH				
	I.A.(Civil)/3610/2022 in WP(C)/9075/2019	GAUHATI UNIVERSITY AND 4 ORS. Versus REKIBUDDIN AHMED AND 4 ORS.		SC, HIGHER EDU MR. D DAS SR. ADV GA, ASSAM MR. M MAHANTA MR. P K MUNIR SC, U G C SC, G U
WITH				
4	WP(C)/8006/2022	DR. REKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MS SIBANI BORA	SC, HIGHER EDU GA, ASSAM SC, G U SC, U G C
5	WP(C)/6643/2022 FIXED	MUNINDRA CHUNGKRANG Versus THE STATE OF ASSAM AND 3 ORS	MS. S DOLEY	SC, ELEM. EDU GA, ASSAM
6	WP(C)/7039/2022	MANISHA BHOWMIK AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	SC, SEC. EDU.
7	WP(C)/7243/2022	SMT. MIRA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. M DEKA	SC, HIGHER EDU GA, ASSAM

8	WP(C)/7372/2022 FIXED	MITHARAM DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. L GOGOI	SC, ELEM. EDU SC, SEBA (R-5)
9	WP(C)/7694/2022 FIXED	JAHNABI GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. A K RAY MR. I GOGOI MISS T DAS	SC, HIGHER EDU
10	WP(C)/8329/2022 FIXED	NURUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. N M SARKAR	SC, ELEM. EDU GA, ASSAM
11	WP(C)/8390/2022 FIXED	WASIK AHMED AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR. LENTSO MR T SHARMA	SC, ELEM. EDU GA, ASSAM
12	WP(C)/124/2023	SHOHIDUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM MR. D A KAIYUM FOR CAVEATOR
13	WP(C)/176/2023	NIHA RAJKHOWA Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI B. NATH	SC, ELEM. EDU
14	WP(C)/178/2023	ALL ASSAM MIDDLE SCHOOL SCIENCE TEACHERS ASSOCIATION AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU GA, ASSAM SC, N C T E SC, FINANCE
15	WP(C)/196/2023 FIXED	MD. JEHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR D KALITA	SC, SEC. EDU.
16	WP(C)/301/2023	LOCHAN BORA Versus THE TEZPUR UNIVERSITY AND 4 ORS.	MR S BORTHAKUR MR. P K BORAH	DY.S.G.I.
17	WP(C)/435/2023	FARHAD HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA	SC, ELEM. EDU
18	WP(C)/436/2023	RINTU RANJAN PHUKAN Versus THE STATE OF ASSAM AND 7 ORS	MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM
19	WP(C)/443/2023	SURAJ SARMAH AND 35 ORS Versus THE STATE OF ASSAM AND 2 ORS	R L CHUTIA	SC, SEC. EDU.
20	WP(C)/454/2023	MOJINA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. P J PHUKAN	SC, ELEM. EDU
21	WP(C)/473/2023	RAJAU L KARIM Versus THE STATE OF ASSAM AND 3 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM
22	WP(C)/475/2023 CAVT. NO.13932/022,	ALTAH HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MR. H G HAZARIKA	MR. A K AHMED SC, EDU FOR CAVEATOR
23	WP(C)/477/2023	AMINUR ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	SC, ELEM. EDU
24	WP(C)/480/2023	MUSTAQUE AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH MS. Y AKHTAR	SC, SEC. EDU. GA, ASSAM
25	WP(C)/493/2023	MD KAMAL UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN M KHATUN MS. Y AKHTAR	SC, SEC. EDU.
26	WP(C)/494/2023	JAHNABAI BORAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MR A KHANIKAR MR. P KONWAR R L CHUTIA	GA, ASSAM SC, EDU

27	WP(C)/497/2023 B/O	JAHANGIR SHEIKH Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS J. AKTAR	SC, SEC. EDU.
ADMISSION				
28	WP(C)/150/2014 FIXED	SMTI SABITA MALAKAR Versus THE STATE OF ASSAM AND 5 ORS	MS.G DEKA MS.K KHAN MS.A DAS	SC, DIMA HASAO SC, EDU
29	WP(C)/5883/2015 FIXED	MD. ZAKIR HUSSAIN Versus THE REGISTRAR and ANR,	MR.S S S RAHMAN MR. A K DUTTA MR.S B RAHMAN MR.M R SODIAL	SC, G U
30	WP(C)/960/2017 FIXED	SHARIF UDDIN Versus THE STATE OF ASSAM and 4 ORS.	MRS.P B HAZARIKA MD. A J ATIA MR.S ALI MD.S ALI MS A H ATIA	GA, ASSAM(R 3 & 4) SC, SECONDARY EDUCATION(R 1,2 & 5)
31	WP(C)/1699/2017 FIXED	RENUMALA DUTTA Versus THE STATE OF ASSAM and 2 ORS.	MSR D KAKATI MS.N THAPA MR.B SINHA MR.M GOGOI	SC, EDUCATION
32	WP(C)/3475/2020 FIXED	MRIDU JYOTI KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. C BORUAH	SC, HIGHER EDU MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI
33	Review.Pet./4/2021 WP(C)/3695/2020(D/O), FIXED	UNION OF INDIA AND 7 ORS. Versus GEEP INDUSTRIES (INDIA) PVT. LTD.	SC, GST MR. S C KEYAL	MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA
34	WP(C)/69/2022	PARESH CHANDRA DAS AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S Ali MR K DAS	SC, SEC. EDU. SC, FINANCE SC, BTC
35	WP(C)/143/2022	FARIDA AHMED Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MS. A BEGUM MR. S N AHMED	SC, ELEM. EDU
36	WP(C)/206/2022	MD. MAINUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, ELEM. EDU
37	WP(C)/472/2022	SITHI SUKLABAIDYA @ SITHI RANI SUKLABAIDYA Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F Z MAZUMDER MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
38	WP(C)/474/2022	RAJESWAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
39	WP(C)/2133/2022	MD WAHAB ALI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR F HAQUE MR N ISLAM	SC, ELEM. EDU
40	WP(C)/4301/2022 FIXED	DR. RAMA PRASAD BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HIGHER EDU SC, AG SC, ASSAM UNIVERSITY
41	WP(C)/8205/2022 FIXED	ABDUL AWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR	SC, SEC. EDU. GA, ASSAM

ORDERS

42	Cont.Cas(C)/428/2019	AMRITANGSU NATH MAZUMDER Versus KEERTHI JALIL AND ANR.	MR. A M BARBHUIYA MS. A BEGUM MR. J N ISLAM	MR. R MAZUMDAR
43	Cont.Cas(C)/185/2020	BASANTA KUMAR SARMAH AND 4 ORS. Versus AMIT KHARE	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	
44	Cont.Cas(C)/210/2020	SUNANDA BARMAN Versus ROBINSON MUCHAHARY AND ORS.	MR R SINGHA MS. S SARMAH	MR. D SAIKIA MR. D SAIKIA MR. A K BHUYAN MS. B BHUYAN MS. R B BORA MS. R B BORA MR. S BORA MR. S BORA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR
45	Cont.Cas(C)/218/2020	ZAKIR HUSSAIN MEMORIAL ACADEMY AND ANR. Versus SANJIB KUMAR BHUIYAN AND ORS	MR. J LASKAR MR A BASUMATARY MR R DAS	
46	Cont.Cas(C)/616/2020	MANIK LAL CHANDA Versus PREETOM SAIKIA, IAS AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD	MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH MR. P K BORAH MR. N J KHATANAR MR B KAUSHIK
47	Review.Pet./37/2021	THE STATE OF ASSAM AND 2 ORS. Versus ABU BAKKAR SIDDIQUE AND 14 ORS.	SC, SEC. EDU. MS. P CHAKRABORTY	MR A R BHUYAN
48	WITH WP(C)/7099/2015	ABU BAKKAR SIDDIQUE and 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MRA R BHUYAN	SC, SECONDARY EDUCATION
49	Review.Pet./42/2021 WITH WP(C)/5729/2019 (D/O), CAVT./1256/2019, WITH I.A.(Civil)/93/2020 in Review.Pet./42/2021	SHEHNAZ BEGUM Versus JYOTI PRASAD LAHAN AND 12 ORS	MR H K SARMA MR. B DAS MR. D THAOSEN	MR. K N CHOUDHURY MR. J PATOWARY SC, HEALTH FOR CAVEATOR
50	WP(C)/52/2021 CAVT. NO.00032/021, FIXED	JYOTI PRASAD LAHAN AND 12 ORS. Versus THE STATE OF ASSAM AND 3 ORS. ATIK ULLAH KHAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR A R BHUYAN MR. M A I HUSSAIN	SC, HEALTH AND F W SC, BTC SC, K A A C SC, SEC. EDU. MR. K K DEY MR. R MAZUMDAR MR. M K HUSSAIN MR V K BAROOAH MS S R MAZARBHUIYA MR K U AHMED FOR CAVEATOR SC, HIGHER EDU
51	WP(C)/7151/2022 FIXED	BIPUL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA MR. H R DAS	
52	Cont.Cas(C)/20/2023 FIXED	GITABALI SINGHA AND ANR Versus COL. Y S PARMAR AND ANR	MR. A K BARUAH MR. N MAHAJAN MR A DAS	

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LEAVE NOTE OF ADVOCATES FOR 01/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
6)	MR. R SARMAH	27-01-2023	To	05-02-2023
7)	MD. A J ATIA	30-01-2023	To	06-02-2023
8)	MR. A M BORA	30-01-2023	To	01-02-2023
9)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
10)	MR. M R SODIAL	31-01-2023	To	10-02-2023
11)	MR. I ALAM	01-02-2023	To	08-02-2023
12)	MR. S BANIK	01-02-2023	To	01-02-2023
13)	MR. M A SHEIKH	02-02-2023	To	03-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,1st February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 56-103), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (STAY VACATING)

1	I.A.(Civil)/2332/2021 FIXED in WP(C)/2132/2021 WITH WP(C)/2132/2021	PARBATI KONWAR Versus MUKTA RAM DEKA MUKTA RAM DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. P MAHANTA MR. A DEKA	MR. A DEKA SC, ELEM. EDU GA, ASSAM MR. P MAHANTA MR B N KONWAR
2	I.A.(Civil)/3830/2022 in WP(C)/6594/2022 WITH WP(C)/6594/2022	THE HEADMASTER Versus 1178 NO. DAKHIN KHATOWAL MUKTAB SCHOOL AND 8 ORS. 1178 NO. DAKHIN KHATOWAL MUKTAB SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. R SARMA MR J C BORAH	SC, ELEM. EDU GA, ASSAM MR J C BORAH SC, ELEM. EDU GA, ASSAM MR. R SARMA MR. S K ROY SC, SSA
3	I.A.(Civil)/222/2023 in WP(C)/7959/2019 WITH WP(C)/7959/2019	SUSMITA BARUAH Versus PRANAB JYOTI KALITA AND 11 ORS. PRANAB JYOTI KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B BORA MR. A BORUA MR. A BORUA MR D MAHANTA MR T GOGOI	SC, HIGHER EDU MR D MAHANTA SC, U G C SC, HIGHER EDU GA, ASSAM MR SISHIR DUTTA MR. M DAS MR. M DAS MR. R S MISHRA (R-9) MR. S DUTTA MR S DUTTA SC, U G C MR. N K NEOG MR. N K NEOG
	I.A.(Civil)/223/2023 in WP(C)/7959/2019	MRIDUL SONOWAL Versus PRANAB JYOTI KALITA AND 11 ORS.	MR. B BORA MR. A BORUA	SC, HIGHER EDU MR D MAHANTA SC, U G C

	WITH I.A.(Civil)/225/2023 in WP(C)/7959/2019	MRIDUL SONOWAL AND ANR. Versus PRANAB JYOTI KALITA AND 12 ORS.	MR. B BORA MR. A BORUA	SC, HIGHER EDU MR D MAHANTA SC, U G C
4	WITH WP(C)/6494/2019	DEEPA BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BORUA MR D MAHANTA	SC, HIGHER EDU GA, ASSAM SC, U G C
5	WITH WP(C)/658/2020	NABANITA SARMAH AND 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR D MAHANTA	SC, HIGHER EDU GA, ASSAM SC, U G C
6	WITH WP(C)/4504/2020	DR. PRANAB JYOTI KALITA Versus THE STATE OF ASSAM AND 5 ORS ADMISSION	MR D MAHANTA	SC, HIGHER EDU SC, WPT AND BC SC, U G C
7	WP(C)/3449/2020 B/O	SUMANA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER	SC, ELEM. EDU MR. A Z AHMED SC. A.S.S.A.
8	WP(C)/3980/2020 B/O	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. SURAJIT DAS MR Z HUSSAIN MR. S B RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	SC, HIGHER EDU K U AHMED MS P SARMA MR. A CHAMUAH, SC, UGC (RESP. No. 4) MS N HASAN MR S A BARBHUYAN
9	WP(C)/234/2021	DR. DHRITI MAHANTA Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MR. R B GOHAIN	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR
10	WP(C)/1080/2021	PHULEN KUMAR DAS AND 15 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. J AHMED MR. S ISLAM MS A HUSSAIN MR Z RAHMAN	SC, ELEM. EDU SC, SSA
11	WP(C)/1575/2021	SAHJAHAN ALI SK Versus THE STATE OF ASSAM AND 5 ORS	MR. J K GOSWAMI MR. S ISLAM MR A HAWARI	SC, ELEM. EDU GA, ASSAM
12	WP(C)/1780/2021	CHIRAJUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR R SINGHA MR. M P SARMA	SC, ELEM. EDU SC, SSA
13	WP(C)/2319/2021	GOPAL KATEL Versus THE STATE OF ASSAM AND 9 ORS	MR P BHARDWAJ	SC, ELEM. EDU MR. N BORAH (R-8,9) MR. A RAJKHOWA (R-7 TO 10) MR. R P HAZARIKA (R-7 TO 10) N AHMED (R-8,9)
	WITH I.A.(Civil)/2318/2021 in WP(C)/2319/2021	BIREN BHUYAN AND ANR Versus GOPAL KATEL AND 8 ORS.	MR. A RAJKHOWA MR. R P HAZARIKA	SC, ELEM. EDU
14	WP(C)/2835/2021	RAMJAN ALI Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. S MUNIR MS. S K NARGIS MR. S RANA	SC, ELEM. EDU SC, FINANCE
15	WP(C)/3763/2021	ABDUL BATEN Versus THE STATE OF ASSAM AND 6 ORS	GA, ASSAM MD H R AHMED SC, FINANCE	SC, ELEM. EDU MR. A HUSSAIN (r-7) MR. A S AHMED (r-7)
16	WP(C)/3978/2021	KHANDAKAR RUSTOM AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, ELEM. EDU GA, ASSAM MD S ALI (R-6) MD G HUSSAIN (R-6)
17	WP(C)/4248/2021	SUJIT DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. B C DAS MR. S H RAHMAN	SC, HIGHER EDU MR. D A KAIYUM (R-5) MR R ISLAM (R-7) MS M DEKA (R-7) SC, FINANCE

18	WP(C)/4282/2021	MANJU AKTAR Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
19	WP(C)/5636/2021	TARUN CH. BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. MR. P MAHANTA MS. P SAHARIA
	WITH I.A.(Civil)/2320/2021 in WP(C)/5636/2021	SARADA KUMAR HALOI Versus TARUN CH. BARMAN	MR. P MAHANTA MS. P SAHARIA	MR. I H SAIKIA
20	WP(C)/6457/2021 B/O	HILAL UDDIN TAPADAR Versus THE STATE OF ASSAM AND 9 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	SC, SEC. EDU. GA, ASSAM MR. A K PURKAYASTHA (r-10) MR. M K MAJUMDAR (r-10) MR G D CHOUDHURY (r-10) MR. S SHARMA (r-10) SC, SEBA
21	WP(C)/6626/2021	FIRDOSHI BEGUM @ FIRDUS ARA BEGUM Versus BOARD OF SECRONDARY EDUCATION, ASSAM AND 3 ORS.	MR. B CHOWDHURY	SC, SEBA
22	WP(C)/7024/2021	DR. DIPIKA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. I CHOWDHURY SR ADV MR. R M DEKA MR. S BISWAKARMA MS G DAS MR T DAS	SC, HIGHER EDU
23	WP(C)/1083/2022 B/O	JESMINA AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R ALI H A AHMED DR. R HOQUE MR A S SK	SC, SEC. EDU. GA, ASSAM MD S HUSSAIN (R-5) MR M Z SHAH (R-5) MR. S M RAHMAN (R-5)
24	WP(C)/1832/2022 B/O	TRIPURESH TRIPATHI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A T SARKAR MS S PATAR	MR. S.M.T CHISTI, SC, SEC. EDU DEPTT. GA, ASSAM
25	WP(C)/2572/2022	ANIL KR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, ELEM. EDU SC, SSAM
26	WP(C)/2768/2022	DR. RANJIT SARMA Versus THE STATE OF ASSAM AND 11 ORS.	MR. R P SARMAH MR. D DOLEY MS P BORA MS S P CHETRY	SC, HIGHER EDU MR. J PATOWARY (R-5 TO 11) MR. R M DEKA (R-12) MISS. R R KAKATI (R-5 TO 11) MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-12)
27	WP(C)/4749/2022	MD. NURUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. S A HUSSAIN MR D J HALOI	SC, ELEM. EDU GA, ASSAM
28	WP(C)/4872/2022 B/O	MAINA SARKAR AND 39 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S K SARKAR MRS V L BHATTACHARJEE MS C BURAGOHAIN	SC, ELEM. EDU SC, SSA SC, SEBA
29	WP(C)/6104/2022 CAVT. NO.09852/022, B/O, WITH LCR CAVT. 985/2022	AVADHESH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. M KHATANIAR MR. U K GOSWAMI	SC, SEC. EDU. MR. M A SHEIKH MS F INTAZ MR. K U AHMED FOR CAVEATOR
30	WP(C)/6213/2022	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. B BORGHAIN MR B SAIKIA	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM (R-4)
31	WP(C)/6898/2022	BAPON RABIDAS Versus THE STATE OF ASSAM AND 4 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, ELEM. EDU GA, ASSAM

ORDERS

32	Cont.Cas(C)/100/2017 FIXED	NABA JAGARAN L.P. SCHOOL and 4 ORS. Versus MR. N. C. BORO	MR A ISLAM MR.H R AHMED	
33	Cont.Cas(C)/132/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus SAMIR KUMAR SINHA, I.A.S. AND 2 ORS. (G)	MR. K A MAZUMDER MR. A MALIK	
34	Cont.Cas(C)/476/2020	PRATIRAJ MALLAH Versus PREETAM SAIKIA AND 3 ORS	MR. R K TALUKDAR MR. R BORO MS. P RABIDAS	MR. B DEORI
35	Cont.Cas(C)/495/2020	PRAFULLA MOHAN BISWAS AND 4 ORS Versus PREETAM SAIKIA, IAS AND ANR.	MR. A DEKA	MR. D SAIKIA MR. N J KHATANIAR MS. N PHUKAN MS N M SARMA MS. S KONWAR
36	Cont.Cas(C)/35/2021	DR. LAWANU BORDOLOI Versus PRITOM SAIKIA	MRS. P B HAZARIKA MR. S Ali	
37	Cont.Cas(C)/55/2021	DHANJYOTI NATH Versus PREETOM SAIKIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. D SAIKIA (R-2,7) MR S M T CHISTIE MR. R MAZUMDAR (r-7) MS. N PHUKAN MR. A PHUKAN (r-7) MS K DAS
38	WP(C)/205/2021	DR. SANGEETA RANI KALITA Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA	SC, HIGHER EDU
39	Cont.Cas(C)/425/2021	REHENA BEGUM Versus JISHNU BARUA, IAS AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. D SAIKIA (R5, R-6,8,1,3) MS. B S GOYAL MR S M T CHISTIE (R-1,3) MS. R B BORA (R-6,8) MR. S BORA (R5, R-6,8) MR. R MAZUMDAR (R-1,3) MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI
40	WP(C)/794/2021	APARAJITA DAS Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, GMC
41	WP(C)/4364/2021	RAJU HAZARIKA Versus THE STATE OF ASSAM AND 8 ORS	MR. P D NAIR MR. A CHETRY MR. M P SARMA	SC, ELEM. EDU MR. A K DUTTA (R-9) MR. B PURKAYASTHA (R-9)
42	WP(C)/6348/2021 B/O	RAKIMUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR S A BARBHUYAN MR. B HUSSAIN	SC, SEC. EDU.
43	Cont.Cas(C)/336/2022	ASRAF ALI LASKAR AND ANR Versus SMTI. SURANJANA SENAPATI, ACS	MR. B U LASKAR	
44	Cont.Cas(C)/429/2022	MOHENDRA MOHAN DAS Versus SURANJANA SENAPATI	MR. B K DAS	MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH
45	Cont.Cas(C)/442/2022	MS. MANJU GUPTA Versus BHARAT BHUSAN DEV CHOUDHURY AND 4 ORS.	MRS. R DEVI	MR S M T CHISTIE (R3) MR F Z MAZUMDER (r-4)
46	Cont.Cas(C)/507/2022 B/O	LOHORI DAS Versus MAMATA HOJAI	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	

47	Cont.Cas(C)/566/2022 B/O	BITU KALITA Versus DR. BIJOYA CHOUDHURY, ACS AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	MR. D SAIKIA (R2) MR H K MAHANTA (r-3) MR S M T CHISTIE (R2) MS N M SARMA (R2)
48	WP(C)/2782/2022	NABAJYOTI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, EDU
49	I.A.(Civil)/2891/2022 B/O in WP(C)/5871/2018	ON THE DEATH OF ARUN KUMAR ROUTRAY,HIS LEGAL HEIRS PADMABATI ROUTRAY Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K SARMA MR H J TAMULI	SC, HIGHER EDU MR. B CHAKRAVARTY MS D KALITA
	WITH WP(C)/5871/2018	ON THE DEATH OF ARUN KUMAR ROUTRAY,HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K SARMA MR H J TAMULI MS N KALITA	SC, HIGHER EDU MR. B CHAKRAVARTY (R4)
	WITH I.A.(Civil)/42/2020 in WP(C)/5871/2018	ARUN KUMAR ROUTRAY Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K SARMA MR H J TAMULI	SC, HIGHER EDU MR. D KALITA
50	WP(C)/3549/2022	ROHIT DAHAL Versus THE STATE OF ASSAM AND 5 ORS	MR. S SAHU	SC, SEC. EDU.
	WITH WP(C)/1202/2021	RUNU PEGU Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR S BORTHAKUR MR R SENSUA MR. D GOGOI MR D BORAH MR P H KONWAR	SC, SEC. EDU.
52	WP(C)/3983/2022 B/O	FAZLUL HOQUE MONDAL Versus THE STATE OF ASSAM AND 5 ORS	MS. P ADHIKARI MR A K AZAD	SC, ELEM. EDU MR B GOGOI, SC, SSA, ASSAM (R-6)
53	WP(C)/4081/2022 B/O	DR BANASMITA NATH Versus THE STATE OF ASSAM AND 6 ORS	MR S MUKTAR MR A N IQBAL	SC, HIGHER EDU MR S BORTHAKUR (R-6) MR B CHANDA (r-3,4) MR. P. SINGHA (R-6)
54	WP(C)/5862/2022 B/O	ANIRUDDHA ADHIKARY Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM G UDDIN (r-7) MS. P ADHIKARI (r-7) MR A K AZAD (r-7)
	WITH I.A.(Civil)/3031/2022 in WP(C)/5862/2022	SHANKAR ADHIKARY Versus ANIRUDDHA ADHIKARY AND 6 ORS.	G UDDIN MS. P ADHIKARI MR A K AZAD	SC, SEC. EDU. GA, ASSAM
<u>STAY MATTERS</u>				
55	WP(C)/2616/2022 B/O	SAYED ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. M ISLAM	SC, SEC. EDU. GA, ASSAM MD. S ALOM (R-6) MS. A BEGUM (R-6) MR. M S ALAM (R-6) MR R KARIM (R5)

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LEAVE NOTE OF ADVOCATES FOR 01/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
6)	MR. R SARMAH	27-01-2023	To	05-02-2023

7)	MD. A J ATIA	30-01-2023	To	06-02-2023
8)	MR. A M BORA	30-01-2023	To	01-02-2023
9)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
10)	MR. M R SODIAL	31-01-2023	To	10-02-2023
11)	MR. I ALAM	01-02-2023	To	08-02-2023
12)	MR. S BANIK	01-02-2023	To	01-02-2023
13)	MR. M A SHEIKH	02-02-2023	To	03-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday, 1st February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/8181/2022 B/O	AZIB UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	GA, ASSAM
MOTION				
2	WP(C)/13/2023	SWEETME NARZARY Versus THE GOVT OF ASSAM AND 7 ORS	MR. A NARZARI MS. S T BOKTH	GA, ASSAM
3	WP(C)/272/2023 FIXED	CHANDANA SONOWAL AND 4 ORS. Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, WPT AND BC
4	WP(C)/291/2023 FIXED	RITA PAUL BANIK Versus THE STATE OF ASSAM AND 7 ORS	MR. A H M R CHOUDHURY	GA, ASSAM
5	WP(C)/302/2023 FIXED	ANINDITA JODDAR Versus THE STATE OF ASSAM AND 5 ORS	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	GA, ASSAM
6	WP(C)/339/2023 FIXED	KAUSHIK SAIKIA Versus THE ASSAM PUBLIC SERVICE COMMISSION AND 4 ORS	MR. R P SARMAH MR. D DOLEY MS S P CHETRY MS. A DEKA	GA, ASSAM SC, APSC SC, TRANSPORT
7	WP(C)/344/2023	RAMANANDA DEY@RAMANANDA CH DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
8	WP(C)/346/2023	NAZIR AHMED TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, PWD
9	WP(C)/351/2023 B/O	MRIGEN DEKA Versus THE STATE OF ASSAM AND 10 ORS.	MR. A GONI MRS M BARMAN	GA, ASSAM SC, REVENUE

10	WP(C)/440/2023	BHRIGU BAKTI AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, IRRIGATION
11	WP(C)/456/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	DY.S.G.I.
12	WP(C)/462/2023 FIXED	MUFASFEL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR F HAQUE MR. M A I HUSSAIN	GA, ASSAM SC, REVENUE
13	WP(C)/468/2023	ARPITA BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR H ROHMAN S R A NASER	GA, ASSAM SC, GHC
14	WP(C)/469/2023	MINARA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR D KALITA	GA, ASSAM
15	WP(C)/470/2023	BIPUL CH RAY Versus THE BODOLAND TERRITORIAL COUNCIL (BTC), KOKRAJHAR AND 4 ORS	MR. R MAZUMDAR MR. R ISLAM MR T T MONI	SC, BTC
16	WP(C)/474/2023	BHUMITA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MD K RAHMAN	GA, ASSAM SC, FINANCE
17	WP(C)/478/2023	SANKAR JYOTI CHUTIA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
18	WP(C)/490/2023	CHAILISH PUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. A H ALAMGIR	GA, ASSAM
19	WP(C)/491/2023	DIBYAJYOTI DANGARIA Versus THE STATE OF ASSAM AND 3 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR J. ISLAM	GA, ASSAM
20	WP(C)/495/2023	A K SAHKIL AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, P H E
21	WP(C)/499/2023 B/O	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND ORS	MR D K DAS MR H BETALA MR H BETALA	GA, ASSAM SC, WATER RESOURCE
22	WP(C)/501/2023	BACCHU DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, P W D
ORDER (STAY VACATING)				
23	I.A.(Civil)/16/2023 FIXED in WP(C)/7675/2022 WITH WP(C)/7675/2022	ABHILASHA SHARMA AND 160 ORS Versus KRISHANU JYOTI DEKA RAJA AND 24 ORS	MR. P K GOSWAMI MR. B K DAS	MR. K N CHOUDHURY SC, APSC SC, A.H and V. DEPT.
		KRISHANU KUMAR BHAGABATI AND 20 ORS Versus THE STATE OF ASSAM AND 164 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. S I HUSSAIN MR. D J DAS N GAUTAM	MR. P K GOSWAMI (r-5 to 165) SC, APSC MR. B K DAS (r-5 to 165) MR B P BORAH (r-5 to 165) MR P J DUTTA (r-5 to 165) SC, A.H and V. DEPT.
	WITH I.A.(Civil)/3827/2022 in WP(C)/7675/2022	THE STATE OF ASSAM Versus KRISHANU KUMAR BHAGABATI AND 20 ORS	GA, ASSAM	MR. K N CHOUDHURY

ADMISSION

24	WP(C)/7246/2015 FIXED	HIRAK JYOTI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR.G GOSWAMI MR.M PHUKAN MRK K DAS MR A V SINGH MR W R MEDHI MRT K BHATTACHARYYA	GA, ASSAM(R 1,3,5,6) SC, FINANCE(R 4)
25	WP(C)/6802/2017	KISHOR KUMAR and 11 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.M K CHOUDHURY MR.A BARKATAKI MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.C BARUAH GA, ASSAM SC, AG MS.A VERMA SC, FINANCE
26	WP(C)/1464/2020 FIXED	ARCHANA MAJUMDAR @ ARCHANA MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R SIKDAR MR J HUSSAIN MD A ALI MR. L HUSSAIN	GA, ASSAM MR. R MAZUMDAR, SC, EDUCATION DEPTT. MR I AHMED (R6) MR. T CHUTIA, SC, SEBA (R-7) MR. D DOLEY,SC, SEBA (R-7)
27	WP(C)/3406/2020 FIXED, WITH LCR	THE MANAGEMENT OF APOLLO HOSPITALS, GUWAHATI. Versus KAKUMONI BHUYAN AND ANR.	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MS. S GHOSH MR G K DEKA	MR S CHAKRABORTY
28	WP(C)/502/2021	AJIT RANJAN ACHARJEE Versus THE STATE OF ASSAM AND 11 ORS	MR S N ADHYAPAK MS B DAS	GA, ASSAM MR. P J SAIKIA (r-8) MR M GARODIA (R-11) MR. R DUBEY (R-12) MR H BEZBARUA (R-9) MS R DAS (R-11) MS. A B KAYASTHA (R-12) MR. A N I HUSSAIN (R-12) MS. P K DEVI (R-9) MR. S BISWAS MR C GOGOI MS D DEVI
29	WP(C)/949/2021	MD. SAJID ANSARI Versus THE STATE OF ASSAM AND 3 ORS	MR. K SARMA MR. B J TALUKDAR	GA, ASSAM SC, FINANCE
30	WP(C)/3962/2021	MD. NOMIK UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY	SC, PNRD GA, ASSAM MR. S P CHOUDHURY (r-7) MR K BISWAKARMA (r-7) MS B DEVI (r-7)
31	WP(C)/5531/2021 FIXED	MANIK CHANDRA DAIMARY Versus THE UNION OF INDIA AND 2 ORS	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH MR. R A MAZUMDER	MR. A K DUTTA (C.G.C.) MR. S P CHOUDHURY ASSTT.S.G.I.
32	WP(C)/5900/2021 FIXED	DUDUL KR PAYEG Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MS. R AHMED	DR. B AHMED (r-8) MR. N HAQUE (r-8) MR. A K AZAD (r-8) MR M HUSSAIN (r-8) SC, PWD
33	WP(C)/5937/2021	DIPANKAR MAZUMDER AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. A K AZAD MR. A B T HAQUE	GA, ASSAM MR. J HANDIQUE(SC, REVENUE)
34	WP(C)/2468/2022	ALL ASSAM GAONBURA ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MR. B GOGOI MS. M SARMAH	GA, ASSAM SC, REVENUE SC, FINANCE
35	WP(C)/3825/2022	DEVAJIT KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	S BORGHAIN MS. B DEVI	GA, ASSAM SC, REVENUE
36	WP(C)/5598/2022	BABAR ALI SARKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A ISLAM	SC, AG (A AND E) SC, P AND R.D.
37	WP(C)/5940/2022	DILIP KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K DAS	SC, IRRIGATION

38	WP(C)/8365/2022 FIXED	NO. 10245224N LNK HEMANTA BORDOLOI Versus THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA M R Sharma	DY.S.G.I.
39	WP(C)/8455/2022 FIXED	APARAJEET PATTANAYAK Versus THE UNION OF INDIA AND 4 ORS	MR. M PHUKAN MR A V SINGH MR W R MEDHI	MR. K K PARASAR DY.S.G.I.
	WITH I.A.(Civil)/207/2023 in WP(C)/8455/2022	THE UNION OF INDIA AND 4 ORS Versus APARAJEET PATTANAYAK	MR. K K PARASAR	MR. M PHUKAN MR A V SINGH MR W R MEDHI
40	WP(C)/405/2023 FIXED	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR MRS. K M TALUKDAR	GA, ASSAM SC, WPT AND BC SC, WATER RESOURCE

ORDERS

41	Cont.Cas(C)/817/2015	MD. ALI AKBAR LASKAR Versus V.K. PIPERSENIA, I.A.S. and ANR,	MR.B CHAKRABORTY MR.U DAS MS.S SARMA	
42	Cont.Cas(C)/480/2019	ALAKA RANI PAUL Versus ANURAG GOYAL AND 2 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	MR. D SAIKIA MR. D P BORAH
43	WP(C)/3330/2018	ALAKA RANI PAUL Versus THE STATE OF ASSAM AND 2 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, HEALTH
	WITH I.A.(Civil)/4291/2019 in WP(C)/3330/2018	STATE OF ASSAM AND 2 ORS Versus ALAKA RANI PAUL	MR. D P BORAH SC, HEALTH	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY
	WITH I.A.(Civil)/2097/2020 in WP(C)/3330/2018	ALAKA RANI PAUL Versus THE STATE OF ASSAM AND 2 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, HEALTH
44	Cont.Cas(C)/444/2021	AJIT SONOWAL Versus SAMIR SINHA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU MR. A CHUTIA	MR. B GOGOI (R-1,2,3) MR P NAYAK (R-1,2,3) MR A CHALIHA (R-1,2,3)
45	Cont.Cas(C)/166/2022	BASANTA KALITA Versus SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
46	Cont.Cas(C)/672/2022	PRABIN KUMAR NATH Versus DR. J B EKKA AND 2 ORS	MRS M D CHOWDHURY MR N BARUAH	MR. M NATH (r-1) MR. A BHATTACHARJEE (r-1) D J CHAKMA (r-1)
47	WP(C)/2733/2022	NABAJYOTI KAKATI AND ANR Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 4 ORS	MR J ABEDIN MD. A J ATIA MS A H ATIA	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD
48	WP(C)/8109/2022 FIXED	JOY CHANDRA GOHAIN AND 17 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, INDUSTRIES AND COMMERCE

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LEAVE NOTE OF ADVOCATES FOR 01/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
6)	MR. R SARMAH	27-01-2023	To	05-02-2023
7)	MD. A J ATIA	30-01-2023	To	06-02-2023
8)	MR. A M BORA	30-01-2023	To	01-02-2023
9)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
10)	MR. M R SODIAL	31-01-2023	To	10-02-2023
11)	MR. I ALAM	01-02-2023	To	08-02-2023
12)	MR. S BANIK	01-02-2023	To	01-02-2023
13)	MR. M A SHEIKH	02-02-2023	To	03-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday, 1st February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 8

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4189/2019	ABDUL HAQUE @ ABDUL MIAN Versus THE UNION OF INDIA AND 6 ORS	MR. N SARKAR MR P K BASU	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/165/2020 B/O, WITH LCR	HASNA BHANU @ HASENA BHANU @ KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2,3,4,7)
3	WP(C)/403/2023	ISLAM UDDIN MIRDHA @ ISLAM UDDIN Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/406/2023	NUR ISLAM MONDAL Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
5	WP(C)/421/2023	SAFIA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR. R P HAZARIKA TUN RAJKHOWA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/424/2023	MANJU DEY Versus THE UNION OF INDIA AND 5 ORS	MR. R P HAZARIKA TUN RAJKHOWA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/437/2023	MOJIA BEWA @ MOJJYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

8	WP(C)/447/2023	ASAN ALI @ ASHAN ALI Versus UNION OF INDIA AND 5 ORS.	MR. M H ANSARI MR. S ALIM MR. B HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/463/2023	GYANADA SARKAR@GYANODA SARKAR Versus THE UNION OF INDIA AND 4 ORS	MR. N SARKAR MR P K BASU MR A BANERJEE	ASSTT.S.G.I. SC, F.T
10	WP(C)/466/2023	ANJUBALA RAY@ANJUBALA RAI Versus THE UNION OF INDIA AND 5 ORS	MR. S AHMED MS J HAZARIKA MD. S ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/471/2023	MD RAFIKUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. R P HAZARIKA TUN RAJKHOWA	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	WP(C)/479/2023	RAHITON NESSA@RAHIMA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR D HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/485/2023	ABDUL HASEM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/487/2023	MALEKA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR S AFRIDI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/488/2023	MUSSTT BHANU NESSA@BHANU NESSA Versus THE UNION OF INDIA AND 5 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION				
16	PIL/18/2018 FIXED	SEEMA BHUYAN Versus THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S C KEYAL MR. R K D CHOUDHURY GA, ASSAM MR. B CHOUDHURY, (R-3) ASSTT.S.G.I.
17	PIL/21/2020 FIXED ON 31.01.2023, WITH WP(C)/5388/2021 (D/O), WP(C)/3396/2021 (D/O)	SUBRATA MAZUMDAR AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS,	MR A M MAZUMDAR MRS S B CHOUDHURY	MR S S DEY GA, ASSAM MR SISHIR DUTTA (R2) MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR S DAS (R2) SC, REVENUE MR. SIDHANT DUTTA (R2)
WITH				
18	Cont.Case(Crl)(Suo Moto)/1/2021	XXX Versus SUMIT SATTAWAN AND 2 ORS.	MR. T J MAHANTA	MR. D SAIKIA (R-1) MR D K MISHRA (R-3) MR. B PRASAD (R-3) MR. B GOGOI MR. R A CHOUDHURY (R-1) MR. R A CHOUDHURY (R-1) MR P J BORAH (R-3)
WITH				
19	Review.Pet./166/2022	BISWAJIT ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BARUAH MR. R J DAS	GA, ASSAM

20	PIL/38/2020 FIXED	SARIM RONGPHAR AND 2 ORS. Versus UNION OF INDIA AND 14 ORS	MR. B BARUAH MS S HASNU	GA, ASSAM MR. B J TALUKDAR MR. B J TALUKDAR MR G BAISHYA (R-12) SC, AG MR R DHAR (R-2,3 7 TO 11) MR. P TALUKDAR MR. P TALUKDAR MR B GOGOI ASSTT.S.G.I. MR J CHUTIA (R-6 and 14) SC, K A A C SC, PWD
21	PIL/75/2020 FIXED	NARAPATI BRAHMA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MR I KALITA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, BTC
22	PIL/66/2021 FIXED	LAKHESWAR DEORI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. M SARANIA MR. I U CHOWDHURY	GA, ASSAM SC, REVENUE
23	W.P.(CrI.)/8/2022 FIXED	SMT. RAJASHREE ROY Versus NILOTPOL DEB	MRS. R S CHOWDHURY MS G DAS MR T DAS	MR. N J DUTTA MR G J SAIKIA MR S DAS

ORDERS

24	PIL/27/2013 FIXED	X X X Versus IN RE - THE STATE OF ASSAM and125 ORS	MR.S S DEY SC, G.H.C	MR.N DUTTA MR. S C KEYAL MS. R HUSSAIN GA, ASSAM MR. R P SARMAH MS. M MALLIK MR.P SUNDI MS. T SOM MR. V RAJKHOWA MS Z ANJUM MS. U HAZARIKA MR. S A HUSSAIN MR D J HALOI MS J SAIKIA MR. S BARTHAKUR MR.R SINGHA ASSTT.S.G.I.
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WITH

I.A.(Civil)/1934/2019
in PIL/27/2013

SANKAR DAS AND ANR
Versus
THE STATE OF ASSAM AND 184 ORS

MR. S BORTHAKUR
MR. D GOGOI

SC, GHC
SC, FOREST

WITH

I.A.(Civil)/2701/2019
in PIL/27/2013

SANKAR DAS AND ANR
Versus
THE STATE OF ASSAM AND 185 ORS

MR. D GOGOI

GA, ASSAM
SC, FOREST

WITH

25 WP(C)/415/2018

LALIT GOGOI
Versus
THE STATE OF ASSAM

MR D V THOMAS
MR. S DUTTA
MR. K N CHOUDHURY
MR K J BARUAH
MR N BORWANKAR
MR V S KUSHWAHA
MS. R DEKA
MR. M MAHANTA
MR P SARMA

GA, ASSAM
ASSTT.S.G.I.

26	WITH WP(C)/4842/2021	EUSUF NAGAR UNNAYAN SAMITTEE Versus THE ASSAM POWER DISTRIBUTION CO. LTD. (APDCL) AND 8 ORS.	MR. P BORA MR. S A HUSSAIN MR D J HALOI	MR. R K D CHOUDHURY GA, ASSAM MR. B J TALUKDAR SC, APDCL SC, REVENUE AND DISASTER MANAGEMENT DEPT ASSTT.S.G.I. SC, REVENUE SC, FOREST
27	PIL/50/2016 FIXED	SRI ANIT CHETRI and 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR.A C BORBORA MRS.R BORBORA MR.M SMITH MS.M DUTTA	MS.M HAZARIKA(Sr.Adv.)(R-8) GA, ASSAM MS.S KHOUND(R-8) SC, WATER RESOURCE(MR.B.CHETRI) MR.R K BORA
28	PIL(Suo Moto)/2/2018 FIXED	X-X-X Versus IN RE THE STATE OF ARUNACHAL PRADESH AND 3 ORS	MR S S DEY GHC	MR. S C KEYAL, ASSTT.S.G.I. (R-5) GA, AP
29	PIL/60/2019 FIXED	BACHPAN BACHAO ANDOLAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR. P P SARMA	GA, ASSAM SC, GHC
30	WITH PIL(Suo Moto)/1/2018	X-X-X Versus IN RE THE GOVT OF ASSAM AND 3 ORS	MR. H K DAS(SC, GHC)	GA, ASSAM ASSTT.S.G.I.
31	PIL/14/2020 FIXED	HIMADRI ADHIKARI BAKSHI AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, FOREST
32	PIL/23/2021 FIXED	AMGURI NABA NIRMAN SAMITY Versus THE UNION OF INDIA AND 3 ORS	MR A R BHUYAN MR. S RANA	GA, ASSAM MR H GUPTA (C.G.C., R1) ASSTT.S.G.I. SC, SSA
33	PIL/30/2021 FIXED	ABHIJIT SARMA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR G JHA MR. DITUL DAS MR P KUMAR	GA, ASSAM ASSTT.S.G.I.
34	WITH PIL/29/2021	ABHHIJIT SARMAH Versus UNION OF INDIA AND 6 ORS.	MS. S SARMA	GA, ASSAM MS SWARUPAMA CHATURVEDI (SC, NCPDR) ASSTT.S.G.I.
35	PIL/60/2021 FIXED	TAZUDDIN AHMED AND 4 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. A R SIKDAR M M ZAMAN	MR. S C KEYAL (SC, BRAHMAPUTRA BOARD) GA, ASSAM MS. B SARMA (C.G.C., R1- R3) ASSTT.S.G.I. SC, WATER RESOURCE
36	PIL/20/2022 FIXED	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 2 ORS.	PETITIONER IN PERSON	GA, ASSAM GA, ASSAM
37	W.P.(CrI.)/32/2022 FIXED	ANJUWARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. M ISLAM	GA, ASSAM SC, REVENUE
38	PIL/42/2022 FIXED	ALL BARAK YOUTH STUDENTS ASSOCIATION Versus THE UNION OF INDIA AND 3 ORS	MR F Z MAZUMDER A. CHISHI M. GOLD	MR. B CHAKRAVARTY SC, RAILWAY
39	PIL/43/2022 FIXED	BIBHASH PATHAK Versus THE STATE OF ASSAM AND 3 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	GA, ASSAM

40	PIL/63/2022 FIXED	BISWAJIT RAJBONGSHI AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR B D DAS MR D KALITA MS K PHUKAN	SC, PWD ROAD GA, ASSAM
41	W.P.(Cri.)/1/2023 FIXED	SMT. NENGVAH KHONGSAI AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS	MR S DUTTA MR P KATAKI MS. S. MOCHAHARI MR. S DUTTA	GA, ASSAM DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 01/02/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
6)	MR. R SARMAH	27-01-2023	To	05-02-2023
7)	MD. A J ATIA	30-01-2023	To	06-02-2023
8)	MR. A M BORA	30-01-2023	To	01-02-2023
9)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
10)	MR. M R SODIAL	31-01-2023	To	10-02-2023
11)	MR. I ALAM	01-02-2023	To	08-02-2023
12)	MR. S BANIK	01-02-2023	To	01-02-2023
13)	MR. M A SHEIKH	02-02-2023	To	03-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,1st February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 11

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO SPECIAL DIVISION BENCH)
AND ADDITIONAL HEARING CAUSELIST DATED
02-01-2023 TO 03-03-2023(RELATING TO
DIVISION BENCH-II), ALONG WITH THE
FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 12:00 NOON]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/117/2022 WITH OFFICE NOTE	SANJIB SAHU Versus THE STATE OF ASSAM	MR. D K BAGCHI, AMICUS CURIAE	PP, ASSAM
2	CRL.A(J)/122/2022 WITH OFFICE NOTE	SANTAK SABAR Versus THE STATE OF ASSAM	MS SAGARIKA BARPUJARI (AMICUS CURIAE)	PP, ASSAM
3	CRL.A(J)/123/2022	GAJEN BAURI Versus THE STATE OF ASSAM		PP, ASSAM
4	CRL.A(J)/124/2022 WITH OFFICE NOTE	NANDA KARMAKAR @ GUMTHA Versus THE STATE OF ASSAM	MR ARUNANGSHU DHAR (AMICUS CURIAE)	PP, ASSAM
5	CRL.A(J)/125/2022	GIRISH DAS Versus THE STATE OF ASSAM		PP, ASSAM
6	CRL.A(J)/126/2022 WITH OFFICE NOTE	SURUJ ALI Versus THE STATE OF ASSAM	MR AZAD AHMED (AMICUS CURIAE)	PP, ASSAM
7	CrI.A./339/2022	RAJIMUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MD. S ALOM MR. M S ALAM	PP, ASSAM
	WITH I.A.(CrI.)/810/2022 in CrI.A./339/2022	RAJIMUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MD. S ALOM	PP, ASSAM
8	CRL.A(J)/12/2023	MD. GAFUR ALI @ TEPU ALI Versus THE STATE OF ASSAM		PP, ASSAM
9	CRL.A(J)/13/2023	BHAJAN DEY Versus THE STATE OF ASSAM		PP, ASSAM

HEARING

10 WA/298/2021
FIXED

UNION OF INDIA AND 3 ORS
Versus
BIKRAM RANA

MR. S C KEYAL
ASSTT.S.G.I.

MR. B CHETRI
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 01/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
6)	MR. R SARMAH	27-01-2023	To	05-02-2023
7)	MD. A J ATIA	30-01-2023	To	06-02-2023
8)	MR. A M BORA	30-01-2023	To	01-02-2023
9)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
10)	MR. M R SODIAL	31-01-2023	To	10-02-2023
11)	MR. I ALAM	01-02-2023	To	08-02-2023
12)	MR. S BANIK	01-02-2023	To	01-02-2023
13)	MR. M A SHEIKH	02-02-2023	To	03-02-2023



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[For Wednesday, 1st February 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./41/2023 B/O	DEWAN HAMIDUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
MOTION (BA)				
2	Bail Appln./331/2023	JOINAL ABDIN @ MD. JOINAL Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
3	Bail Appln./335/2023	KORIPUDDIN SK Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	SPL PP WILDLIFE FOREST ASSAM
4	Bail Appln./336/2023	BINOD SARMA AND 2 ORS Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
MOTION				
5	AB/198/2023 FIXED	SAHAB UDDIN @ SAHABUDDIN ALI Versus THE UNION OF INDIA	MR. R S MISHRA MS M NIROLA	DY.S.G.I.
6	AB/253/2023	BAPPI DEV Versus THE STATE OF ASSAM	MR. B K GOGOI MR. G TAMULI	PP, ASSAM
7	AB/254/2023	MD. BABU ALI AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
8	AB/255/2023	RATUL SAIKIA AND 3 ORS Versus THE STATE OF ASSAM	MR D K NATH	PP, ASSAM
9	AB/280/2023	LUTFUR RAHMAN Versus THE STATE OF ASSAM	MR D K MEDHI	PP, ASSAM
ADMISSION				
10	CrI.A./15/2023	DIMBESWAR GHATOWAR Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA B BURAGOHAIN MS D DUTTA	PP, ASSAM
BAIL HEARING (BA)				
11	Bail Appln./2145/2022 WITH LCR, FIXED	SAIMON DEB BARMA @ SAIMON DEBBARMA Versus THE STATE OF ASSAM	MR. M A CHOUDHURY	PP, ASSAM

12	Bail Appln./3074/2022 WITH LCR AND OFFICE NOTE	PEZALHOULIE RUPERO Versus THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
13	Bail Appln./3125/2022 WITH LCR AND OFFICE NOTE	BIKRAM DAS @ JATLI AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. S ALI MR. D BORA MR. N MAHAJAN	
	WITH			
14	Bail Appln./3127/2022	MOHAN CHANDRA DAS @ MOHAN DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. S ALI MR. D BORA MR. N MAHAJAN	PP, ASSAM
15	Bail Appln./3154/2022 WITH LCR	VINOD KUMAR DOOHUN Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
16	Bail Appln./3195/2022 WITH OFFICE NOTE, LCR FILES	NUR MOHAMMAD ALI Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MS. K BORUAH	PP, ASSAM
17	Bail Appln./3296/2022 WITH OFFICE NOTE	ABU TAHER PARAMANIK @ MD. ABU TAHER PARAMANIK Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
18	Bail Appln./3349/2022 WITH LCR, FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
19	Bail Appln./3454/2022 WITH LCR AND CASE DIARY, FIXED	MD. MIRZAN AHMED @ MIRJAN AHMED Versus THE STATE OF ASSAM	G UDDIN MS. P ADHIKARI MR A K AZAD	PP, ASSAM
20	Bail Appln./3466/2022 WITH LCR	MUSSTT NAJAMA BEGUM @ NAJAMA AHMED AND ANR Versus THE STATE OF ASSAM	MR. P P DUTTA MR T GOGOI MS P SARMA	PP, ASSAM
21	Bail Appln./3531/2022 FIXED	SWAPAN KUMAR SINGHA . Versus THE NARCOTIC CONTROL BUREAU	MR U S BORGHAIN MR. M G SINGH	SC, NCB
22	Bail Appln./3549/2022 WITH LCR AND OFFICE NOTE	FAKHRUL ISLAM Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
23	Bail Appln./46/2023 FIXED	BIJAY SINGH Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM
24	Bail Appln./100/2023 FIXED	SAYED ANWAR LASKAR@SAYED ANOWER LASKAR Versus THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE	PP, ASSAM
25	Bail Appln./153/2023 FIXED	MANISH KUMAR AND 3 ORS Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
BAIL HEARING				
26	AB/2701/2022	JAHIRUL ISLAM @ JOHOR ALI Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MS. K BORUAH	PP, ASSAM
27	AB/2838/2022	JAHANGIR ALOM KHAN Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MS. K BORUAH	PP, ASSAM
28	AB/2859/2022	SHRI NUR HUSSAIN @ NUR HUSSAIN SK Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
29	AB/2902/2022	MD ADBUL MANNAN Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
30	AB/3121/2022	MD. ABDUL MANNAN Versus THE STATE OF ASSAM AND ANR	MRS N. SINGHA MR. D S SINGH	PP, ASSAM

31	AB/3703/2022	SAFIDUL MIAH Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN	PP, ASSAM
32	AB/3740/2022	DWIPJYOTI HALOI @ NIKHIL Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
33	AB/82/2023 WITH OFFICE NOTE	BANI KANTA CHUTIA Versus THE STATE OF ASSAM	MR. S MUNIR MR. I AHMED	PP, ASSAM
ORDERS				
34	Review.Pet./32/2021 WP(C) 7371/2018(D/O)	SMT. KESHI CHOUHAN AND 4 ORS. Versus SMT. SANMATI CHOUHAN AND 11 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. J M SULAIMAN	MR. P MAHANTA GA, ASSAM SC, AG SC, FINANCE
35	WITH WP(C)/4546/2017	KESHI CHOUHAN and 4 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR H R A CHOUDHURY MR.S CHAUHAN MR F U BARBHUIYA MR.A R SHOME MR.S CHAUHAN MS. P SAHARIA (R7 TO R11) MS S DAS MR. J M SULAIMAN	GA, ASSAM MR. P MAHANTA (R-7 to 11) SC, TREASURY AG, ASSAM SC, FINANCE
36	WITH WP(C)/5830/2022	SMTI SANMATI CHAUHAN AND 4 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, AG SC, FINANCE
37	I.A.(CrI.)/347/2021 BA 1161/2021(D/O), WITH OFFICE NOTE in Bail Appln./1161/2021	BISHNU PRASAD NEOG Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
38	Review.Pet./86/2022 WP(C) 7333/2015(D/O)	NANILA BASUMATARY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. A M KHAN	SC. EDU.
39	I.A.(CrI.)/801/2022 WITH LCR 3 FILES in CrI.A./81/2021 WITH CrI.A./81/2021	BISHUDIM KISKU Versus THE STATE OF ASSAM AND ANR. BISHUDIM KISKU Versus THE STATE OF ASSAM AND ANR.	MR. A LAL MR. A LAL	MR. A T SARKAR (R-2) PP, ASSAM MR. A T SARKAR (r2) MR. A T SARKAR (r2) MS S PATAR (r2) PP, ASSAM
	WITH I.A.(CrI.)/698/2022 in CrI.A./81/2021	BISHUDIM KISKU Versus THE STATE OF ASSAM AND ANR.	MR. A LAL MR A BRAHMA	MR. A T SARKAR (R-2) PP, ASSAM
40	I.A.(CrI.)/841/2022 in AB/2942/2022 WITH AB/2942/2022	NILUFAR HOQUE RAHMAN Versus THE STATE OF ASSAM, FIDUSUR REHMAN @ FIDUSUR RAHMAN Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL MR Z ALAM	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
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7)	MD. A J ATIA	30-01-2023	To	06-02-2023
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9)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
10)	MR. M R SODIAL	31-01-2023	To	10-02-2023
11)	MR. I ALAM	01-02-2023	To	08-02-2023
12)	MR. S BANIK	01-02-2023	To	01-02-2023
13)	MR. M A SHEIKH	02-02-2023	To	03-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,1st February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.66-127), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/6393/2022 B/O	HAFIZA KHANAM Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. S K MEDHI (r-2) SC, FOREST ASSTT.S.G.I.
MOTION				
2	WP(C)/7714/2022	BHAKTI PRASAD SONOWAL Versus THE STATE OF ASSAM AND 4 ORS	MS. P CHAKRABORTY MS. A DAS	GA, ASSAM MR. P N GOSWAMI, ADDL. AG, ASSAM
3	WP(C)/8195/2022 FIXED	KALPANA CHAMUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. I CHOUDHURY MS N GUPTA MS K BORAH	GA, ASSAM
4	WP(C)/205/2023 FIXED	RANJIT DAS Versus THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. K N CHOUDHURY (R-10) SC, CO OP GA, ASSAM MR. J PATOWARY (R-10) MS A BEGUM MR. D J DAS (R-10) N GAUTAM (R-10) SC, AFDC
5	WP(C)/305/2023 FIXED	BACCHU DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, IWT
6	WP(C)/358/2023 B/O	PREMIER CRYOGENICS LTD. AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOWDHURY SR ADV MR B CHOUDHURY MR. K P PATHAK Mr Arindam Baruah	GA, ASSAM MS. M M KOTOKY, SC, AH AND VET. DEPTT.
7	WP(C)/381/2023 FIXED	LUTFAR RAHMAN Versus INDUSIND BANK LTD AND ANR	MR. R ALI H A AHMED MR A S SK	
8	WP(C)/428/2023 FIXED	AMINUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, TRANSPORT SC, IWT

9	WP(C)/441/2023	ABDUR RAZZAQUE BHUYAN Versus THE UNION OF INDIA AND 3 ORS	MR H DAS MR. JUNM LASKAR MR K UDDIN MR K UDDIN MR. M A I HUSSAIN MR. S H ZAMAN MS. A. BORAH MR N A MAZARBHUIYA MRS. J BEGUM MR S ABDULLAH	DY.S.G.I. SC, TRANSPORT
10	WP(C)/442/2023	M/S JYS CONSTRUCTION Versus THE GENERAL MANAGER AND 2 ORS	MRS. P KASHYAP	DY.S.G.I.
11	WP(C)/445/2023	CHAH SRAMIK ARU PRAKTAN CHAH SRAMIK JOLHA JATI SANMILONI Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA	GA, ASSAM DY.S.G.I. SC, WPT AND BC
12	WP(C)/452/2023	PESEN KENA Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	DY.S.G.I. SC, A P
13	WP(C)/453/2023	ANIL BARUAH AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, INDUSTRIES AND COMMERCE
14	WP(C)/457/2023	M/S TZUDI FOREST PRODUCTS Versus THE STATE OF ASSAM AND 5 ORS	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	SC, FOREST
15	WP(C)/459/2023	ASADUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MD R ISLAM MR. F A FAROOQUE	GA, ASSAM
16	WP(C)/476/2023	ABDUL KHALEK AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A WAHAB MR. A H M R CHOUDHURY	GA, ASSAM SC, REVENUE
17	WP(C)/492/2023 B/O	SHREE SHREE SANTOSHI MATA MANDIR AND 2 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDI MS. P N SUMI	DY.S.G.I.
18	WP(C)/496/2023	VOYANTS SOLUTIONS PRIVATE LIMITED AND 2 ORS Versus UNION OF INDIA AND 4 ORS	MR. I CHOUDHURY MR. S BISWAKARMA MR T DAS R. CHAUHAN	DY.S.G.I. SC, NHIDC
19	WP(C)/498/2023 B/O	BALRAJ AGRO INDUSTRIES Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KALITA MR S KHOUND MS M SHARMA	GA, ASSAM
20	WP(C)/500/2023	RAM KUMAR MAHATO AND 11 ORS Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR.	MR. S KATAKI MS. R DUTTA	SC, GMC
21	WP(C)/502/2023 B/O	RANJIT DAS Versus THE STATE OF ASSAM AND 9 ORS.	MR S KHOUND MR D J MEDHI	SC, CO OP GA, ASSAM SC, AFDC
<u>ORDER (STAY VACATING)</u>				
22	I.A.(Civil)/3787/2022 in WP(C)/6839/2022 WITH WP(C)/6839/2022	M/S SULTAN AHMED Versus SK ABIDUL HUSSAIN AND 22 ORS. SK. ABIDUL HUSSAIN Versus INDIAN OIL CORPORATION LTD. AND 22 ORS.	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. U K NAIR MR. S ISLAM MR A HAWARI	MR. U K NAIR MR A HAWARI SC, TRANSPORT MR. P J SAIKIA, SR. ADV (r-4) MR. B CHAKRAVARTY (R6) MR. S S ROY (r-22) MR. A K GUPTA (r-4) MS. A LALA (R6) SC, I O C

	WITH I.A.(Civil)/59/2023 in WP(C)/6839/2022	SK. ABIDUL HUSSAIN Versus INDIAN OIL CORPORATION LTD (MARKETING DIVISION) DIGBOI TERMINAL AND 22 ORS. A	MR. S ISLAM MR. S ISLAM MR A HAWARI	SC, I O C
23	WITH WP(C)/6839/2022	SK. ABIDUL HUSSAIN Versus INDIAN OIL CORPORATION LTD. AND 22 ORS.	MR. U K NAIR MR. S ISLAM MR A HAWARI	MR. P J SAIKIA, SR. ADV (r-4) MR. B CHAKRAVARTY (R6) MR. S S ROY (r-22) MR. A K GUPTA (r-4) MS. A LALA (R6) SC, I O C
ADMISSION				
24	WP(C)/2646/2018 FIXED	SHAH SULTAN GIASUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. D P CHALIHA MR. U P CHALIHA MR. A ISLAM	GA, ASSAM SC, PWD SC, HEALTH SC, FINANCE DEPTT.
25	WP(C)/3480/2018 FIXED	M/S. SYNPACK FINANCE PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S KHAN MR. P K PODDAR	GA, ASSAM MR. N N B CHOUDHURY (R6) MR. S BORTHAKUR (R4, R5) MR D P SAHU (R6) MR. D GOGOI (R4, R5) MR. J ABBAS (R4, R5) MR. M DEWAN (R6) SC, REVENUE
26	WP(C)/5730/2018 CAVT. NO.0842/2018 FIXED	M/S. BIKALPA ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR A K DAS MR. R M DEKA MS J BHUYAN MR. M J GOGOI MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM MR. Y DOLOI MS. M D BORAH, SC, Transport FOR CAVEATOR
27	WP(C)/36/2019 FIXED	GAMBARU MUCHAHARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SARANIA MD. S U AHMED MS. I KEITZAR	GA, ASSAM MR D NATH, SC, PWD.
28	WP(C)/7314/2019 B/O	HARMOHAN DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K BARKATAKI MR. D K NATH MS. B SHARMA	GA, ASSAM MD S I AHMED (r-4,5) MR. R N D SARMA (r-4,5) MD E AHMED (r-4,5)
29	WP(C)/9534/2019 FIXED	DIBYAJYOTI GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	GA, ASSAM SC, REVENUE
30	WP(C)/806/2020 FIXED	ANITA VERMA Versus THE STATE OF ASSAM AND 3 ORS	MR K P PATHAK MR. P N GOSWAMI MR. I KALITA	GA, ASSAM MS. L DEVI, SC, NRC (R-3,4) SC, FINANCE
31	WP(C)/1360/2021 WITH RECORDS, FIXED	MAICHANA LASKAR Versus THE ASSAM BOARD OF REVENUE AND 10 ORS	MR H DAS R BORUAH	GA, ASSAM MR. S I RASUL (5,6,7,8,9,10,11) MR. N ALAM (R-6 TO 11) MR. B BARMAN (5,6,7,8,9,10,11) MR K JAIN (R-6 TO 11) MRS. S SULTANA (5,6,7,8,9,10,11) SC, REVENUE
32	WP(C)/6150/2021 FIXED	M/S SUBH TRADERS Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA MS P SIKDAR	SC, PNB

33	WITH WP(C)/6112/2021	M/S JAI SHAKTI TRADING Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA MS P SIKDAR	SC, PNB
34	WITH WP(C)/6504/2021	M/S HIRALAL JAISWAL Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA MS P SIKDAR	SC, PNB
35	WP(C)/2764/2022 CAVT. NO.02732/022,	TRIMURTI ANUSUSHITA JATI SIKHITA NIBONUWA SELF HELP GROUP AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. H. BURAGOHAIN MS. J TAMULI MISS. M BORAH MS A DEVI	MR D KALITA GA, ASSAM FOR CAVEATOR
36	WP(C)/4450/2022 FIXED	M/S DHIR BEEL FISHERMAN CO OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A D GUPTA MS B DAS MR R SARKAR	MR. D DAS SR. ADV (r-5) GA, ASSAM MR H K NATH (r-5)
37	WITH WP(C)/3736/2022	M/S KACHUDOLA FISHERY CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. N C DAS MS. M DEVI MR. A DAS	MR. D DAS SR. ADV (r-6) GA, ASSAM MR H K NATH (r-6)
38	WP(C)/4987/2022	MASARAF ALI CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DHAR MR . B MALAKAR	GA, ASSAM SC, REVENUE
39	WP(C)/6366/2022 FIXED	DEBEN CHANDRA DAS @ DEBENDRA CH DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM SC, PWD SC, REVENUE
40	WP(C)/7845/2022 FIXED	ASLAM TARIQ RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. N J GOGOI M.A. BEGUM	SC, IRRIGATION SC, FINANCE
41	WP(C)/7932/2022 B/O	ROUSENARA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR. R ISLAM MR T T MONI	MS G HAZARIKA, GA, ASSAM SC, REVENUE
42	WP(C)/7951/2022 FIXED	JABORIKUCHI GAON UNNAYAN SAMITTEE Versus THE STATE OF ASSAM AND 7 ORS	MR S N ADHYAPAK MS B DAS	GA, ASSAM MR. P K MUNIR (R-4 TO 8) MR. A. GAYAN (R-4 TO 8) SC, REVENUE
43	WP(C)/7994/2022 DOCCUMENT IN SEALED COVER ENVELOPE IS IN THE CUSTODY OF JOINT REG.(JUDL.),FIXED	TTC-AKELIK-AGOG JV Versus THE UNION OF INDIA AND 3 ORS.	MR. P BORA MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA MS K BHATTACHARYYA	MR. S S ROY DY.S.G.I.
44	WITH I.A.(Civil)/159/2023 in WP(C)/7994/2022	THE UNION OF INDIA AND 3 ORS. Versus TTC-AKELIK-AGOG JV	MR. S S ROY	MR P BORAH
44	WP(C)/8173/2022 FIXED	KAPIL DEO DUBEY Versus THE STATE OF ASSAM AND 4 ORS	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	GA, ASSAM SC, FOREST SC, PCB
45	WP(C)/8325/2022 FIXED	MSSTT SAKILA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. R S MISHRA MR K J SAIKIA	GA, ASSAM SC, REVENUE SC, BTC
<u>ORDERS</u>				
46	Cont.Cas(C)/531/2015 FIXED	NIRMAL KUMAR AGARWALLA Versus RAJESH PRASAD and 6 ORS	MR.B GOGOI MS.D DAS	DR.B AHMED(R-2 & 6) MR.N HAQUE(R-2 & 6) MR.M HUSSAIN(R-2 & 6) MR P NAYAK MR.KHAYERUDDIN(R-2 & 6)
47	WP(C)/1706/2020 B/O	M/S. R.S.ENTERPRISE Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	GA, ASSAM SC, J M B

48	Review.Pet./157/2022 WITH WP(C)/5172/2016 (D/O)	UNION OF INDIA AND 3 ORS. Versus EX TC 62091 RECT/GD SATBIR SINGH	MRS. A GAYAN	MR. R MAZUMDAR
49	WP(C)/3551/2022 B/O	M/S EASTER ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E
50	WP(C)/3556/2022 B/O	M/S GLOBAL ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E
51	WP(C)/5707/2022 FIXED	M/S BALAHI CHAMPARA FISHERY CO- OPERATIVE SOCIETY LTD Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 4 ORS	MR. N C DAS MS. M DEVI MR. A DAS	SC, AFDC
52	WP(C)/7012/2022 FIXED	MD. ABDUL KADER Versus THE GENERAL MANAGER, RESERVE BANK OF INDIA AND 2 ORS	MR. A ROSHID MS. T BEGUM	
	WITH I.A.(Civil)/211/2023 in WP(C)/7012/2022	MD. ABDUL KADER Versus THE GENERAL MANAGER, RESERVE BANK OF INDIA AND 2 ORS	MR. A ROSHID	
53	Review.Pet./7/2023 WITH WP(C)/7215/2018 (D/O)	THE STATE OF ASSAM AND ANR. Versus BOBBY DEKA AND 16 ORS.		
54	WP(C)/171/2023 FIXED	MARFAT ALI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR S A SIKDER	SC, CO OP
	WITH			
55	WP(C)/8295/2022	MD SAMSUL HAQUE Versus THE STATE OF ASSAM AND 8 ORS	MR. M I HUSSAIN MR S HOQUE MR. S M RAHMAN N. UDDIN	SC, CO OP GA, ASSAM MR. M U MAHMUD (r-8,9) MR S H MAHMUD (r-8,9) MR S ISLAM (r-8,9)
56	WP(C)/294/2023 FIXED	DIPAK KUMAR BORAH AND 17 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC. CO. OP.

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LEAVE NOTE OF ADVOCATES FOR 01/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
6)	MR. R SARMAH	27-01-2023	To	05-02-2023
7)	MD. A J ATIA	30-01-2023	To	06-02-2023
8)	MR. A M BORA	30-01-2023	To	01-02-2023
9)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
10)	MR. M R SODIAL	31-01-2023	To	10-02-2023
11)	MR. I ALAM	01-02-2023	To	08-02-2023
12)	MR. S BANIK	01-02-2023	To	01-02-2023
13)	MR. M A SHEIKH	02-02-2023	To	03-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,1st February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-65), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./340/2023	ABDUS SUBUR CHOUDHURY Versus THE STATE OF ASSAM	MR S A BARBHUYAN M U BARBHUYAN	PP, ASSAM
MOTION			
2 Cont.Cas(C)/47/2023	LALUNG GAON KRISHI SAMITY AND ANR. Versus AVINASH P DAS JOSHI IAS AND 4 ORS	MR. S K DEORI MS. SOMILA	
3 AB/252/2023	MAJIBAR RAHMAN Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
4 AB/279/2023 B/O	SHER MAHAMMAD AND 3 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR F HAQUE	PP, ASSAM
5 WP(C)/396/2023 FIXED	RAJIB BAROOAH Versus SECRETARY CUM P.F. COMMISSIONER, AND 3 ORS.	MR. B J GHOSH MR. D DEY	SC, ATEPFO
6 WP(C)/438/2023	MUSTT. ANJUWARA BEGUM @ ANJUBARA BEGUM Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS.	MISS. M BORAH MR H K BARUAH	SC, APDCL
7 WP(C)/449/2023	M/S PRAG WIRE PRODUCTS Versus THE STATE OF ASSAM AND 5 ORS	MR. B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	SC, WATER RESOURCE
8 WP(C)/458/2023	NABAJYOTI DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	GA, ASSAM SC, J M B
9 WP(C)/460/2023	DR. MUNINDRA NATH PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR. S ISLAM MR. S ISLAM	GA, ASSAM SC, HEALTH
10 WP(C)/461/2023	TAPAN TALUKDAR AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MR H MEDHI MS. I KEITZAR MR. A SARANIA	SC, P AND R.D. SR. GA, ASSAM

11	WP(C)/464/2023	NABIN CHANDRA SARMA Versus THE STATE OF ASSAM AND 5 ORS .	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI	GA, ASSAM SC, REVENUE
12	WP(C)/472/2023	JYOTSNA DAS Versus THE STATE OF ASSAM AND 5 ORS	MD H R AHMED MR S ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE
ADMISSION				
13	LA.App./14/2017 WITH LCR WITH I.A.(Civil)/3380/2017 in LA.App./14/2017 WITH LA.App./15/2017 WITH LA.App./36/2017	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 2 ORS AIRPORT AUTHORITY OF INDIA Versus AKAN CHANDRA DAS and 3 ORS.	MR.H NATH MR. P K BORAH MR.S BORTHAKUR MR.H NATH MR. P K BORAH MR.S BARTHAKUR	GA, ASSAM MRS M D CHOWDHURY MS. R K SAINI
14	LA.App./15/2017 WITH LA.App./36/2017	AIRPORT AUTHORITY OF INDIA Versus SRI AKAN CHANDRA DAS and 9 ORS	MR.H NATH MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM MRS M D CHOWDHURY
15	LA.App./36/2017 WITH I.A.(Civil)/922/2019 in LA.App./36/2017 WITH LA.App./22/2018 WITH LA.App./23/2018	AIRPORT AUTHORITY OF INDIA Versus MRINMOY BARUAH and 4 ORS, AIRPORT AUTHORITY OF INDIA Versus MRINMOY BARUAH and 4 ORS,	MR. B D DAS MR. H NATH MR. H K SARMA MR. P K BORAH MR. D NATH MR. S BARTHAKUR MR. P K BORAH MR. S BARTHAKUR	GA, ASSAM MRS M D CHOWDHURY (R1-R3) MS. R K SAINI MS. R K SAINI
16	LA.App./22/2018 WITH LA.App./23/2018	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 7 ORS	MR H NATH MR. P K BORAH MR. P K BORAH	GA, ASSAM MRS M D CHOWDHURY
17	LA.App./23/2018 WITH LA.App./53/2018	AIRPORT AUTHORITY OF INDIA, Versus MD. AZAD ALI and 8 ORS,	MR H NATH MR. P K BORAH MR. S BORTHAKUR MR.S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY
18	LA.App./53/2018 WITH LA.App./56/2018 WITH I.A.(Civil)/4252/2018 in LA.App./56/2018 WITH LA.App./15/2019 WITH LA.App./2/2020 WITH LA.App./2/2021	AIRPORT AUTHORITY OF INDIA, Versus SRI UPEN DAS and 4 ORS, AIRPORT AUTHORITY OF INDIA, Versus SRI BHABIT CHANDRA DAS and 2 ORS, AIRPORT AUTHORITY OF INDIA, Versus SRI BHABIT CHANDRA DAS and 2 ORS,	MR. H NATH MR. S BORTHAKUR MS. N K DEVI MR. N ANIX SINGH MR. S BORTHAKUR MR. R KALITA MR. P K BORAH MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM MRS M D CHOWDHURY MS. R K SAINI MS. R K SAINI
19	LA.App./56/2018 WITH I.A.(Civil)/4252/2018 in LA.App./56/2018 WITH LA.App./15/2019 WITH LA.App./2/2020 WITH LA.App./2/2021	AIRPORT AUTHORITY OF INDIA Versus SRI PADMA RAM DAS and 3 ORS AIRPORT AUTHORITY OF INDIA Versus BIMAL BARUAH AND 3 ORS	MR. H NATH MR S BORTHAKUR MR. P K BORAH MR. H NATH MR. S BORTHAKUR MR. P K BORAH	MRS M D CHOWDHURY MS. R K SAINI
20	LA.App./15/2019 WITH LA.App./2/2020 WITH LA.App./2/2021	AIRPORT AUTHORITY OF INDIA Versus SRI PADMA RAM DAS and 3 ORS AIRPORT AUTHORITY OF INDIA Versus BIMAL BARUAH AND 3 ORS	MR. H NATH MR S BORTHAKUR MR. P K BORAH MR. H NATH MR. S BORTHAKUR MR. P K BORAH	MRS M D CHOWDHURY MS. R K SAINI
21	LA.App./2/2020 WITH LA.App./2/2021	AIRPORT AUTHORITY OF INDIA Versus SMTI PRAMILA DAS and 2 ORS	MR. H NATH MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM MR. G AGARWAL MS. R K SAINI (R1)
22	LA.App./2/2021	AIRPORT AUTHORITY OF INDIA Versus SMTI PRAMILA DAS and 2 ORS	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MR. G AGARWAL MS. R K SAINI (R1)
23	WP(C)/470/2019 FIXED	TARUN KR. GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. D GOSWAMI MR. B DEORI MR. B HALDAR MR G BHARADWAJ	MR S S DEY (SC, GAUHATI HIGH COURT, R-4,5) MR. N GOSWAMI (GA, ASSAM) R- 1,2,3
24	WP(C)/3359/2021 CAVT. NO.04432/021,	REHENA KHATUN Versus THE STATE OF ASSAM AND 12 ORS.	MR. R ALI MR. H A AHMED	SC, PNRD GA, ASSAM MR. D P BORAH (r-5) MR. B D DEKA (R-7) N CHAUDHURY (R-7) FOR CAVEATOR MR. G BORDOLOI
25	WP(C)/3839/2021	RATNA MANDAL Versus THE STATE OF ASSAM AND 5 ORS.	MR. A MOBARAQUE	GA, ASSAM SC, REVENUE SC, FINANCE
26	WP(C)/3875/2021	DHARA MILI @ DARA MILI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A MOBARAQUE	GA, ASSAM SC, REVENUE SC, FINANCE

27	WP(C)/3976/2021	FORHANA BEGUM LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, PNRD GA, ASSAM MR M J QUADIR (R-7) MR. K MIRA (R-7) MR S S ISLAM (R-7)
28	WP(C)/4054/2021	TUTUMONI KONWAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN	GA, ASSAM SC, REVENUE SC, FINANCE
29	WP(C)/4438/2021	ROFIQUL ISLAM @ RAFIKUL ISLAM Versus THE UNION OF INDIA AND 6 ORS	MR. M HUSSAIN MR M AHMED MR A K DAS	GA, ASSAM MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I. SC, REVENUE
30	WP(C)/4874/2021	KANJILA BARO Versus THE STATE OF ASSAM AND 5 ORS	MR I HAQUE	GA, ASSAM SC, BTC SC, FINANCE SC, REVENUE
31	WP(C)/6474/2021	PHIRUSH DAIMARI Versus THE STATE OF ASSAM AND 5 ORS	MR. R M CHOUDHURY	GA, ASSAM SC, BTC SC, FINANCE
32	WP(C)/6694/2021	VINCENT DAIMARY Versus THE STATE OF ASSAM AND 5 ORS	MR. R M CHOUDHURY	MS. S SARMA (GA, ASSAM, R-2,4,5) MR. S R RABHA (SC, BTC, R-6) MR. R BARPUJARI (SC, FINANCE AND SC, REVENUE & DISASTER MANAGEMENT DEPARTMENT, R- 1,3)
33	WP(C)/2620/2022	ANOWARA BIBI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM MR. R BORPUJARI, SC, FINANCE MS P CHAKRABORTY, SC, ASLSA MS. M BARMAN (R-1, 4 & 5)
	WITH			
34	WP(C)/2629/2022	CHAHED ALI AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka MR. W RAHMAN MR A CHOUDHURY S I AKAND	GA, ASSAM MR. R BORPUJARI, SC, FINANCE MS P CHAKRABORTY, SC, ASLSA MS. M BARMAN (R-1,4,5)
35	WP(C)/4799/2022	HUNUFA BEGUM Versus THE CHIEF GENERAL MANAGER (D) APDCL AND 6 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, APDCL
36	WP(C)/5544/2022 FIXED	GIAS UDDIN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM SC, REVENUE
37	WP(C)/7070/2022	RUHUL AMIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D.
38	WP(C)/7861/2022	THE NORTH EAST FRONTIER RAILWAY AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. B SARMA	GA, ASSAM
39	WP(C)/7866/2022	BISTU RAM RABHA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, REVENUE SC, FOREST
40	WP(C)/7986/2022 CAVT. NO.14112022,117800013972022,117800011732022,117800011242/022, FIXED	SALIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 15 ORS	MR S MUKTAR G UDDIN MR H I CHOUDHURY MR. A S TAPADER MS. P ADHIKARI	SC, P AND R.D. GA, ASSAM MS. S B CHOUDHURY (R-8 TO 16) MS. S B CHOUDHURY (R-8 TO 16) MR. S K DAS (R-8 TO 16) MR. S K DAS (R-8 TO 16)
41	WP(C)/8309/2022	KALICHARAN MANDAL AND 206 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	GA, ASSAM SC, REVENUE
42	WP(C)/8448/2022 FIXED	BISHWAJIT GOGOI Versus THE STATE OF ASSAM AND 9 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MS S SHARMA	GA, ASSAM SC, FOREST
43	LA.App./11/2023	OIL AND NATURAL GAS CORPORATION LTD. Versus PALLORBUND TEA LTD. AND ANR.	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. A CHETIA MS S NASRAT	GA, ASSAM
	WITH			
44	LA.App./12/2023	OIL AND NATURAL GAS CORPORATION LTD. Versus MD. AYUB ALI BARBHUIYA AND 10 ORS.	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. A CHETIA MS S NASRAT	GA, ASSAM

BAIL HEARING (BA)

45	Bail Appln./2166/2021 WITH LCR	PRANAB DAS Versus THE UNION OF INDIA	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	SC, NCB
46	Bail Appln./234/2022	MINOM PHONGLOSA @ GAZAW DIMASHA Versus THE STATE OF ASSAM	MR P CHOUDHURY	PP, ASSAM
ORDERS				
47	WP(C)/695/2017	KABITA CHOUDHURY Versus THE ASSAM POWER DISTRIBUTION CO. LTD and 4 ORS.	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	SC, APDCL MR.S P CHOUDHURY(GA, ASSAM) MR.K D SARMASC, APDCL
48	Review.Pet./180/2019 WP(C) 1230/16(D/O), FIXED	UNION OF INDIA AND 4 ORS. Versus PDP STEELS LTD.	MR. S C KEYAL ASSTT.S.G.I.	DR. A SARAF DR. A SARAF MR P BARUAH MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR. N N DUTTA MR P K BORA MR P K BORA B SARMA MR. G. DUTTATRAY
49	I.A.(Civil)/2389/2019 in Review.Pet./6537/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. RASHMI KALITA AND 4 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. P K DAS (R1)
	WITH Review.Pet./6537/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. RASHMI KALITA AND 4 ORS		
50	Review.Pet./42/2020 WP(C)/213/2020 (D/O)	ON THE DEATH OF DIPALI BARUAH KENWAR, HER LEGAL HEIRS MONALISA KENWAR AND 2 ORS. Versus DHARANI BHARALI AND 6 ORS	MR. B CHETRI MR. M K BORAH MR. K K PARASAR MS. P. KASHYAP MS Y BHUTIA	MR G CHOUDHURY SC, APDCL
51	WP(C)/7191/2021	BOLIN RAJBONGSHI Versus THE STATE OF ASSAM AND 4 ORS	G UDDIN MR H I CHOUDHURY MR A K AZAD MR. A H SARKAR	SC, P AND R.D. GA, ASSAM SC, ECI
52	I.A.(Civil)/1743/2022 in WP(C)/4531/2020	M/S BOGIDHOLA TEA AND TRADING CO (P) LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR H K SARMA MR. M SAHEWALLA	SC, FOREST
	WITH WP(C)/4531/2020	M/S BOGIDHOLA TEA AND TRADING CO (P) COMPANY Versus THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR. M SAHEWALLA	MR D BARUAH (R-4) MS. N UPADHYAY (R-4) MR. A I Ali (R-4) SC, FOREST
53	I.A.(Civil)/3157/2022 in WP(C)/5580/2022	RUHANA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM SC, REVENUE
	WITH WP(C)/5580/2022	RUHANA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. Z HAMMAD	GA, ASSAM MR J C BORAH (R-6) MS N BORDOLOI, SC, ELEMENTARY EDU.
54	I.A.(Civil)/3861/2022 in Cont.Cas(C)/603/2019	ON THE DEATH OF SUMATI KR SURANA HIS LEGAL HEIR RAHUL KUMAR SURANA Versus AMAR CHAND BAKLIWAL .	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	

WITH
Cont.Cas(C)/603/2019

SUMATI KUMAR SURANA AND ANR.
Versus
AMAR CHAND BAKLIWAL

MR S SANCHETI
MS S BHUMIJ
MR. A SANCHETI
MR. R C SANCHATI

WITH
I.A.(Civil)/3862/2022
in Cont.Cas(C)/603/2019

ON THE DEATH OF SUMATI KR SURANA
HIS LEGAL HEIR RAHUL KUMAR SURANA

MR S SANCHETI

Versus
AMAR CHAND BAKLIWAL.

BASED ALI
Versus
THE STATE OF ASSAM AND 5 ORS.

MR. H ALI
MR. R A CHOUDHURY
MS J BEGUM

SC, P AND R.D.
MR. S DUTTA, SC, P&RD
DEPTT.
MR. K KONWAR
MS. M BARMAN, GA,
ASSAM

55 WP(C)/6078/2022
FIXED

56 I.A.(Civil)/179/2023
in WP(C)/7473/2022

FATEMA KHATUN AND ANR.
Versus
THE STATE OF ASSAM AND 3 ORS

MR. M A SHEIKH
MS. A BEGUM
MR M H CHOUDHURY

SC, P H E

57 WP(C)/214/2023
FIXED

SAHABUL ISLAM
Versus
THE STATE OF ASSAM AND 11 ORS

MR. B D GOSWAMI
MR. J M GOGOI

SC, FOREST

HEARING

58 WP(C)/5738/2021
FIXED

MAKBUL ALI AND ANR
Versus
THE STATE OF ASSAM AND 3 ORS

MR. M DUTTA
MS S DEV
MR J MAHANTA

GA, ASSAM

WITH
59 WP(C)/5534/2021

KHALEK ALI AND ANR
Versus
THE STATE OF ASSAM AND 3 ORS

MR. M DUTTA
MS S DEV
MR J MAHANTA

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
6)	MR. R SARMAH	27-01-2023	To	05-02-2023
7)	MD. A J ATIA	30-01-2023	To	06-02-2023
8)	MR. A M BORA	30-01-2023	To	01-02-2023
9)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
10)	MR. M R SODIAL	31-01-2023	To	10-02-2023
11)	MR. I ALAM	01-02-2023	To	08-02-2023
12)	MR. S BANIK	01-02-2023	To	01-02-2023
13)	MR. M A SHEIKH	02-02-2023	To	03-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 1st February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3553/2021 FIXED	M/S CHEMICAL AND PETRO CHEMICAL INDUSTRIES Versus THE UNION OF INDIA AND 3 ORS	MR. B SARMAH MR. R DE MS K DEKA MR I UDDIN MR I Y ALI	SC, GST
2	WP(C)/388/2023 FIXED	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
WITH				
3	WP(C)/412/2023	CARBON RESOURCES PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
WITH				
4	WP(C)/413/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
WITH				
5	WP(C)/414/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
WITH				
6	WP(C)/415/2023	CARBON RESOURCES PVT LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

7	WITH WP(C)/416/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
ADMISSION				
8	WP(C)/1788/2021 FIXED	RAJENDRA KUMAR DEORAH Versus THE STATE OF ASSAM AND 3 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION
9	WP(C)/1790/2021 FIXED	RAJENDRA KUMAR DEORAH Versus THE STATE OF ASSAM AND 3 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION
10	WP(C)/1973/2021	M/S KESHARI INDUSTRIES Versus THE UNION OF INDIA AND 4 ORS	MR. D SAIKIA MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
11	WP(C)/2541/2021	M/S SHIVAM PIPE INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	SC, FINANCE AND TAXATION
12	WP(C)/5358/2022	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MS. S. TODI	SC, GST
13	WP(C)/7650/2022 FIXED	GAIL (INDIA) LIMITED AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. S MITRA MR A K BORO	SC, GST MRS. R DEVI DY.S.G.I.
14	WP(C)/7898/2022 FIXED	M/S SKS ENTERPRISES Versus COMMISSIONER OF CUSTOMS (PREVENTIVE) AND 3 ORS	MS R GANGAWAT	MR. S C KEYAL SC, CUSTOMS
15	WP(C)/94/2023 FIXED	NARAYAN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS SUSHMITA SENGUPTA MS. U NANDA MS. J GHOSH MR RITURAJ TIWARI	GA, ASSAM SC, EXCISE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 01/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
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8)	MR. A M BORA	30-01-2023	To	01-02-2023
9)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
10)	MR. M R SODIAL	31-01-2023	To	10-02-2023

11)	MR. I ALAM	01-02-2023	To	08-02-2023
12)	MR. S BANIK	01-02-2023	To	01-02-2023
13)	MR. M A SHEIKH	02-02-2023	To	03-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,1st February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./341/2023	SHAMSUDDIN LASKAR@SUNNY Versus THE STATE OF ASSAM	MR. I H BARBHUIYA MS R RAJKHOWA	PP, ASSAM
2	Bail Appln./346/2023	SOLEMAN ALI@SOLAIMAN ALI SHEIKH Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
MOTION				
3	Crl.Pet./270/2022	PRANAB KUMAR SARKAR Versus THE STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
4	Crl.Rev.P./559/2022 WITH LCR 2 FILES, B/O	AFZAL HUSSAIN Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
5	Crl.Rev.P./595/2022 B/O	RAJESH AHMED Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
6	Crl.Rev.P./20/2023	NIRMAL ROY Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR P P PHUKAN	PP, ASSAM
7	Crl.Pet./34/2023	NARPAT SINGH NIRWAN Versus THE STATE OF ASSAM AND ANR	MR S DAS MS N BEGOM MR. H A SARKAR	PP, ASSAM
8	Crl.Rev.P./38/2023	ANJAT ALI Versus THE STATE OF ASSAM	MR. R C DAS MR. C. SHIL MR S HUSSAIN	PP, ASSAM
9	Crl.Rev.P./39/2023	SUBHASH KUMAR PANWAR Versus CARRIER MIDEA INDIA PVT LTD AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA M K GOGOI S. K. GUPTA	PP, ASSAM
10	Crl.Rev.P./41/2023	AJIT MAHALI Versus THE STATE OF ASSAM AND ANR	MR. R CHETRI	PP, ASSAM
	WITH I.A.(Crl.)/50/2023 in Crl.Rev.P./41/2023	AJIT MAHALI Versus THE STATE OF ASSAM	MR. R CHETRI	PP, ASSAM

11	Crl.Rev.P./42/2023	KRISHNA SAHA Versus THE STATE OF ASSAM	MR. A HUSSAIN	PP, ASSAM
12	Crl.Rev.P./44/2023 B/O	AKBOR ALI Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	PP, ASSAM
13	Crl.Pet./83/2023	VIDYADHAR SHARMA @ VIDYADHAR AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
14	Crl.Pet./85/2023	AFRINA BEGUM Versus THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
15	Crl.Pet./87/2023 B/O	MD. MAJID Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI	PP, ASSAM
16	AB/138/2023 FIXED	MUNINDRA KONWAR Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
17	AB/205/2023 FIXED	MD. MIRAJUL ALI @ MD. MERAJUL HAQUE Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
18	AB/234/2023 FIXED	JAHANARA RAHMAN Versus THE STATE OF ASSAM	MR. A K SHARMA	PP, ASSAM
19	AB/258/2023	SHONTOSH ALI KHAN AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN MR. R I DEWAN	PP, ASSAM
20	AB/261/2023	SYED REZAUL KARIM Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
21	AB/262/2023	PRIYANKA DAS Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
22	AB/265/2023	SANJOY BARMAN @ SONJOY RAY Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
ADMISSION				
23	Tr.P.(Crl.)/21/2019	DEBJANI BISWAS AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. H R KHAN MR A MOTALIB MR. N ISLAM MS. L WAJEEDA	MR. T DEURI MRS. R S DEURI PP, ASSAM
24	Crl.Rev.P./362/2019	BIRAJ KR. DUTTA Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI	MR. A GANGULY MR. S K JAIN PP, ASSAM
25	Crl.Pet./691/2021 WITH LCR 2 FILES, B/O	SAMSUR UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	MR. M KHAN (r-2) MR. J RAHMAN (r-2) MR R ISLAM (r-2) PP, ASSAM
BAIL HEARING (BA)				
26	Bail Appln./201/2023 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
27	Bail Appln./266/2023 FIXED	ABDUS SALAM TALUKDER Versus THE STATE OF ASSAM	MR. R GOSWAMI DR. N BAROOAH MS S DAS MS. N DEVI	PP, ASSAM
28	Bail Appln./278/2023 FIXED	HANIFUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM

29	Bail Appln./279/2023 FIXED	AMINUL HAQUE @ AMIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
30	Bail Appln./284/2023 FIXED	HANIFUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
31	Bail Appln./285/2023 FIXED	MD. ABDUL SAMAD Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
32	Bail Appln./288/2023 B/O	SUBHAS NATH @ SUBASH NATH Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR J. ISLAM	PP, ASSAM

BAIL HEARING

33	AB/1111/2022	HANUFA BEGUM Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
34	AB/1431/2022	FARUKH KHAN Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	
35	AB/2665/2022 FIXED	NILIM DUTTA @ SRI PRITHVIJEET DUTTA AND ANR. Versus THE STATE OF ASSAM	MR. A C SARMA MR G BHARADWAJ MR B DEORI	PP, ASSAM
36	AB/2772/2022	SITARAM PEGU Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
37	AB/3090/2022 FIXED	TAPAN CHANDRA BORA Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MR. A DEKA	PP, ASSAM
38	AB/3439/2022 FIXED	FARUK AHMED @ FARAQUE AHMED Versus THE STATE OF ASSAM	MR. A AHMED Mr I H CHOWDHURY MR. I U CHOWDHURY	PP, ASSAM
39	AB/3739/2022 FIXED	SABUL AHMED LASKAR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
40	AB/3785/2022 WITH LCR AND OFFICE NOTE	KHAIRUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR S AHMED	PP, ASSAM
41	AB/39/2023 FIXED	BISHWANATH SHARMA Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
42	AB/42/2023 FIXED	NAND LAL TULSYAN AND 2 ORS Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
43	AB/90/2023 FIXED	RAFIQUE UDDIN @ RAFIK UDDIN Versus THE STATE OF ASSAM	MR. P K DEKA MR. P DAIMARY	PP, ASSAM

ORDERS

44	CrI.Pet./525/2020 B/O	SAHAB UDDIN CHOUDHURY AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K TALUKDAR MR. S ISLAM	MS U DAS PP, ASSAM
45	I.A.(CrI.)/558/2020 AB 90/2020(D/O) in AB/90/2020	THE STATE OF ASSAM Versus ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	

46	Tr.P.(CrI.)/6/2022 WITH LCR 3 FILES	OME MOYUNG Versus THE STATE OF ASSAM AND ANR	MR. D K BAGCHI	PP, ASSAM
47	Tr.P.(CrI.)/7/2022	OME MOYUNG Versus THE STATE OF ASSAM AND ANR	MR. D K BAGCHI	PP, ASSAM
48	I.A.(CrI.)/155/2022 AB 2435/2018(D/O) in AB/2435/2018 WITH I.A.(CrI.)/472/2019	NARAYAN CHANDRA DEY Versus DEBASHISH GHOSE AND 2 ORS.	MR. S C BISWAS	MR. P N CHOUDHURY MRS. H SARMAH MR A CHANDRAN MR. R DUBEY MS. A B KAYASTHA MR. S DUTTA PP, ASSAM MR. S K CHOUDHURY
49	CrI.A./260/2022 WITH OFFICE NOTE, LCR 4 FILES WITH I.A.(CrI.)/621/2022 in CrI.A./260/2022	TAIZUDDIN Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MS. S PHUKAN	MR. M HUSSAIN (R-2) MS G SWAMI (R-2) PP, ASSAM
50	CrI.A./329/2022 B/O WITH I.A.(CrI.)/785/2022 in CrI.A./329/2022	TAIZUDDIN Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MS. S PHUKAN	PP, ASSAM
51	CrI.A./329/2022 B/O WITH I.A.(CrI.)/785/2022 in CrI.A./329/2022	GAKUL BARUAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
52	CrI.Rev.P./341/2022 WITH LCR 2 FILES	GAKUL BARUAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
53	CrI.A./260/2022 WITH OFFICE NOTE, LCR 4 FILES WITH I.A.(CrI.)/621/2022 in CrI.A./260/2022	MD. IKRAMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. J ABBAS MR S A BARBHUYAN MR. B HUSSAIN	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN PP, ASSAM
54	I.A.(CrI.)/475/2022 AB 2387/2021(D/O) in AB/2387/2021	THE STATE OF ASSAM AND ANR. Versus POONAM THAKUR AND ANR		MR. B BHAGAWATI MR. R PHUKAN
55	I.A.(CrI.)/664/2022 WITH OFFICE NOTE, LCR 5 FILES in CrI.A./279/2022 WITH CrI.A./279/2022	AGWMA BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS P DUTTA	PP, ASSAM
56	CrI.A./279/2022	AGWMA BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS P DUTTA	PP, ASSAM
57	CrI.Pet./1200/2022 FIXED	ZAHIRUL ALOM SHAH AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. R MAJUMDAR MS. J GHOSH	PP, ASSAM
58	CrI.Rev.P./16/2023 FIXED	SAGAR RAY Versus CHOW SUREN HANDIQUE	MR. N J DUTTA MR N AHMED MR. K D SARMA M M ZAMAN MR A BASUMATARY	
59	I.A.(CrI.)/53/2023 WITH LCR 6 FILES, B/O in CrI.A./224/2017 WITH CrI.A./224/2017	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR .	MR H R A CHOUDHURY	PP, ASSAM
60	CrI.A./224/2017	BAHARUL ISLAM Versus THE STATE OF ASSAM and ANR	MR.S DAS MRS I AHMED MR.N AHMED	PP, ASSAM

HEARING

57 Crl.Rev.P./202/2022
WITH LCR 1 FILE, B/O

SANDEEP SAH
Versus
MOHINI GUPTA AND ANR

MR. S SARMA
MR. J DEKA
MR. T K BHUYAN
MR. S K DEKA

MR. R K JAIN
TULIKA BORAH
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/02/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
6)	MR. R SARMAH	27-01-2023	To	05-02-2023
7)	MD. A J ATIA	30-01-2023	To	06-02-2023
8)	MR. A M BORA	30-01-2023	To	01-02-2023
9)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
10)	MR. M R SODIAL	31-01-2023	To	10-02-2023
11)	MR. I ALAM	01-02-2023	To	08-02-2023
12)	MR. S BANIK	01-02-2023	To	01-02-2023
13)	MR. M A SHEIKH	02-02-2023	To	03-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,1st February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./311/2023	AHMED ALI Versus THE STATE OF ASSAM	F K R AHMED	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./263/2023	PRADEEP KUMAR KHILLAR @ KHILAR Versus THE STATE OF ASSAM	MR D CHUTIA	PP, ASSAM
BAIL HEARING				
3	AB/3579/2022	GAYATRI SAIKIA Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
4	AB/3587/2022	MD. JAKIR HUSSAIN @ JAKIR ALI (NIPUL) AND ANR Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
5	AB/3603/2022	HAFIJUL ISLAM Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
6	AB/3832/2022	AMINUL HAQUE Versus THE STATE OF ASSAM	MR. S ISLAM MS. A KAUSHAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 01/02/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
6)	MR. R SARMAH	27-01-2023	To	05-02-2023
7)	MD. A J ATIA	30-01-2023	To	06-02-2023
8)	MR. A M BORA	30-01-2023	To	01-02-2023
9)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
10)	MR. M R SODIAL	31-01-2023	To	10-02-2023
11)	MR. I ALAM	01-02-2023	To	08-02-2023

12)	MR. S BANIK	01-02-2023	To	01-02-2023
13)	MR. M A SHEIKH	02-02-2023	To	03-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday, 1st February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-III, FROM
ITEM NOS.66-128), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/8444/2022	HAMIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MD H R AHMED K ZAMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
2 WP(C)/77/2023	SUNITA PATOWARY Versus THE STATE OF ASSAM AND 4 ORS	MR. D CHOUDHURY	SC, SEC. EDU. GA, ASSAM SC, FINANCE
3 WP(C)/116/2023	ANIRUDDHA PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR T CHAKRABORTY MR. D CHOUDHURY	SC, SEC. EDU. GA, ASSAM SC, FINANCE
4 WP(C)/434/2023	DINESH CH. BRAHMA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI MR. B GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
5 WP(C)/439/2023	BRISTI HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MR J P CHAUHAN	GA, ASSAM SC, EDU SC, FINANCE
6 WP(C)/446/2023	INDRAJIT SEN Versus THE STATE OF ASSAM AND 8 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN MS S GOYAL	SC, AG (A AND E) GA, ASSAM SC, FINANCE SC, IRRIGATION
7 WP(C)/451/2023	JAGDISH PODDAR Versus THE FOOD CORPORATION OF INDIA AND 5 ORS	MS. S B CHOUDHURY MR A N AHMED	SC, F C I
8 WP(C)/455/2023	RAFED ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR I RAFIQUE MS A AFREEN MS. R. R. SAIKIA MR B DAS	SC, ELEM. EDU
9 WP(C)/465/2023	PHANIDHAR PATIRI Versus THE UNION OF INDIA AND 5 ORS	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	DY.S.G.I.
10 WP(C)/467/2023	JALAL UDDIN MONDAL Versus THE STATE OF ASSAM AND 2 ORS	MR Z HUSSAIN MR. M HOQUE	SC, SEC. EDU.

11	WP(C)/481/2023	NAMITA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM SC, FINANCE DEPTT.
12	WP(C)/484/2023	APURBA KUMAR MAHANTA @ APURBA MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	SC, KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, FINANCE
13	WP(C)/486/2023	SULTANA REJIYA Versus THE STATE OF ASSAM AND 6 ORS	MD H R AHMED MR S ISLAM	SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
14	WP(C)/489/2023 B/O	ABOU SUFIYAN SIDDIQUE Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. A K AZAD MR S A SIKDER	SC, SEC. EDU. SC, SSA
ADMISSION				
15	WP(C)/2609/2018 PART HEARD	CHUITY BAISHYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR A BARMAN	SC, SEC. EDU. GA, ASSAM
WITH				
16	WP(C)/7872/2019	BEDABROT SAIKIA Versus THE STATE LEVEL COMMITTEE FOR COMPASSIONATE APPOINTMENT AND 5 ORS.	MR. A SARMA MR J P CHOUHAN	SC, PNRD GA, ASSAM
WITH				
17	WP(C)/3087/2022	KESHAB KUMAR CHETRY Versus THE STATE OF ASSAM AND 4 ORS.	MR. B CHETRI MS. D J BORAH MR K KASHYAB	SC, SEC. EDU. GA, ASSAM
WITH				
18	WP(C)/3168/2022	BIKRAM NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM MR. K GOGOI, SC, HIGHER EDUCATION DEPARTMENT SC. EDU.
WITH				
19	WP(C)/3639/2022	MEHBUB ALAM MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, EDU
WITH				
20	WP(C)/6877/2022	SHEIKH MD. SAIDUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM
WITH				
21	WP(C)/7404/2022	JITU DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MR. B GOGOI	GA, ASSAM SC, P H E
22	WP(C)/2675/2020 PART HEARD	LEKHA PRIYA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B BARUAH MR. C BARUAH	GA, ASSAM
WITH				
23	WP(C)/3533/2020	LEKHA PRIYA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH	GA, ASSAM
24	WP(C)/1903/2018 B/O	SUNITA KUMARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA MS. S N RENGMA	SC, SEC. EDU. MR. A GANGULY (R-7) MS. S KEMPRAI MR T CHHETRI (R-7) SC, K A A C MR. M P BORAH (R-7)
25	WP(C)/3009/2020	SURENDRA NATH RAY Versus THE STATE OF ASSAM AND 6 ORS.	MR. N ALAM R K A RAHMAN	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE DEPTT.
26	WP(C)/4029/2020	MAHENDRA NATH DAS Versus THE STATE OF ASSAM AND ANR.	MR. D K SARMAH MS. S BORA MS. A TALUKDAR MR D KALITA	GA, ASSAM SC, SAD

27	WP(C)/1195/2021 B/O	LIPIKA DAS @ LIPIKA MAZUMDAR @ LIPIKA MAZUMDAR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	SC, AG SC, HEALTH SC, BTC SC, FINANCE
28	WP(C)/2296/2021 B/O	CHANDRA KANTA DAS Versus ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. K R PATGIRI MS. C DAS	MR S DUTTA MR S DUTTA MR. A BHATTACHARYA MS K TALUKDAR MR. S DUTTA MR. A BHATTACHARJEE SC, A G V B
29	WP(C)/4711/2021	DR. IBRAHIM ALI BHUYAN Versus THE STATE OF ASSAM AND 10 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU MR. M HUSSAIN (R-4) SC, U G C
30	WP(C)/4917/2021	ASHOK DUTTA AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
	WITH			
31	WP(C)/1786/2019	PINTU LAL DEY AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
	WITH			
32	WP(C)/4175/2020	PINTU LAL DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE
	WITH			
33	WP(C)/5381/2021	ABHIJIT PURKAYASTHA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
34	WP(C)/5051/2021	HARI CHARAN HALOI Versus THE STATE OF ASSAM AND 4 ORS	MRS. R DEVI MR. A R TAHBILDAR	SC, AG MR. R BORPUJARI (SC, FINANCE) SC, P H E
35	WP(C)/5652/2021	HARKHALI YADAV Versus THE STATE OF ASSAM AND 4 ORS	MR. S BISWAS MS D DEVI	SC, ELEM. EDU SC, FINANCE DEPTT.
36	WP(C)/7109/2021 B/O	L IBOCHOW SINGHA Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
	WITH			
37	WP(C)/6901/2021	KHAGENDRA ARDAO Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
	WITH			
38	WP(C)/128/2022	SURENDRA NATH DIHINGIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
39	WP(C)/7397/2021	BALURAM GOGOI Versus THE STATE OF ASSAM AND 10 ORS.	MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, FINANCE
40	WP(C)/837/2022 FIXED	BIJOYA DAULAGAPU Versus THE STATE OF ASSAM AND 5 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	SC, AG (A AND E) MR. S K MEDHI (r-5) SC, P H E SC, DIMA HASAO AUTONOMOUS DISTRICT COUNCIL SC, FINANCE
	WITH			
	I.A.(Civil)/1064/2022 in WP(C)/837/2022	BIJOYA DAULAGAPU Versus THE STATE OF ASSAM AND 8 ORS f	MR. N SARKAR MR P K BASU MR N M DEKA	SC, AG (A AND E) MR. S K MEDHI (r-5) SC, P H E SC, FINANCE SC, DIMA HASAO AUTONOMOUS DISTRICT COUNCIL

41	WP(C)/1873/2022	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
42	WP(C)/2082/2022	AKTARUN NESSA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N B P SINGHA MR. D BARMAN	MR. S H RAHMAN (R-5) MR. D A KAIYUM MR B GOGOI, SC, SSA (R-2 & 3) MR. M S MONDAL SC, EDU
	WITH I.A.(Civil)/2601/2022 in WP(C)/2082/2022	NUR ALOM Versus MRS. AKTARUN NESSA AND 5 ORS.	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU MR. S H RAHMAN MR. N B P SINGHA SC, SSA
43	WP(C)/2479/2022	KHADI BOARD KARMI SANGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. JYOTIRMOY ROY MR D DAS	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE
44	WP(C)/2559/2022	ON THE DEATH OF DR. DILIP KUMAR BARUAH, HIS LEGAL HEIR MRS. LONI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	GA, ASSAM SC, AG SC, HEALTH
45	WP(C)/2731/2022	RUPU BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. K A MAZUMDER MR A HAI	SC, ELEM. EDU SC, AG MS. R CHOUDHURY MR. S K MEDHI (r-3) SC, FINANCE
46	WP(C)/3734/2022 FIXED	BIKASH BANIA AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
	WITH			
47	WP(C)/3763/2022	JAHIRUL ISLAM @ ZOHIRUL ISLAM @ ZAHIRUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
	WITH			
48	WP(C)/3789/2022	SANJIB KALITA AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	WITH			
49	WP(C)/3861/2022	AJAY KR RAY AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	WITH			
50	WP(C)/3925/2022	TARUN BONIA Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	WITH			
51	WP(C)/3928/2022	SUNMONI BORDOLOI AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAZUMDAR MR. D DEKA	GA, ASSAM
	WITH			
52	WP(C)/3937/2022	PRASANTA NEOG AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM

53	WITH WP(C)/4086/2022	JATIN NATH AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H BORAH	GA, ASSAM
54	WITH WP(C)/4117/2022	NUMAL SARMAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS M KURMI MR R ISLAM MR A HUSSAIN	GA, ASSAM
55	WITH WP(C)/4146/2022	MISOR UDDIN SK Versus THE STATE OF ASSAM AND 2 ORS	MR S DAS MRS S MALAKAR MS. J GHOSH	GA, ASSAM
56	WITH WP(C)/4322/2022	DINARAM MILI Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MR B KAUSHIK MR. S HAZARIKA MS M DEKA	GA, ASSAM
57	WITH WP(C)/5425/2022	MD. AMIJUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
58	WITH WP(C)/5535/2022	JAYANT PAUL AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM
59	WP(C)/3999/2022 B/O	SWAPNA KHANOM AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. A K TALUKDAR MR. S ISLAM	GA, ASSAM SC, AG MR H R CHOUDHURY (r-11,12) S. TALUKDAR SC, FINANCE
60	WP(C)/4634/2022	RAJU KUMAR MUKHERJEE Versus THE STATE OF ASSAM AND 4 ORS	MR S DAS MR. H A SARKAR	SC, P W D
61	WP(C)/5088/2022	DOLEE BHUYAN Versus THE ASSAM STATE WAREHOUSING CORPORATION (ASWC) AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, CO OP (R-3) GA, ASSAM MR K L GUPTA, RESPONDENT 1,2,3 MR. S K TALUKDAR MS. S T BOKTH SC, A S W C (R-1 & 2)
62	WP(C)/5089/2022	BEAUTY BORAH Versus THE ASSAM STATE WAREHOUSING CORPORATION AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, CO OP(R.No. 3) GA, ASSAM MR K L GUPTA MR. S K TALUKDAR MS. S T BOKTH SC, A S W C (R.Nos. 1 & 2)
63	WP(C)/5093/2022	JYOTISH KUMAR SUTRADHAR Versus ASSAM STATE WAREHOUSING CORPORATION AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, CO OP(R.No. 3) GA, ASSAM MR K L GUPTA MR. S K TALUKDAR MS. S T BOKTH SC, A S W C (R.Nos. 1 & 2)
64	WP(C)/5199/2022	ANAND KUMAR SIYOTA Versus THE STATE OF ASSAM AND 2 ORS.	MS. A TALUKDAR S BORA	GA, ASSAM SC, FINANCE
65	WP(C)/6014/2022	NIKHIL CHANDRA DEV SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, SEC. EDU. MR B D DAS (r-3) MR H K SARMA (r-3) MR S BORA (r-3)
66	WP(C)/7693/2022 FIXED	PADMA KANTI DAS Versus THE GOVT. OF ASSAM AND 3 ORS.	MS M DAS MRS V LAHON	SC, ELEM. EDU GA, ASSAM MR. B GOGOI, SC, FINANCE

67	WP(C)/7859/2022 B/O	PARUL SAHARIA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DAS	SC, TAXES SC, FINANCE
ORDERS				
68	WP(C)/264/2021	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A I HUSSAIN MR A R BHUYAN	MR. K GOGOI (SC, HIGHER EDU. DEPT., R-1,2) SC, U G C (R-4)
	WITH I.A.(Civil)/1676/2021 in WP(C)/264/2021	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND ORS	MR. M A I HUSSAIN MR A R BHUYAN MR N ISLAM	MR. K GOGOI (SC, HIGHER EDU. DEPT., R-1,2) SC, U G C (R-4)
69	Review.Pet./71/2022 WITH WP(C)/5217/2020 (D/O), FIXED	KONIKA DUTTA AND 6 ORS. Versus HRIDAY JYOTI KALITA AND 5 ORS.	MR P KATAKI MRS R BEGUM MS. M DEVI	GA, ASSAM SC, EXCISE DEPTT.
	WITH I.A.(Civil)/420/2022 in Review.Pet./71/2022	SMTI. KONIKA DUTTA AND 6 ORS. Versus HRIDAYJYOTI KALITA AND 5 ORS	MR. P KATAKI	GA, ASSAM SC, EXCISE DEPTT.
70	WP(C)/5322/2022	CHANDRA KANTA BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	SC, SEC. EDU. GA, ASSAM SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 01/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
6)	MR. R SARMAH	27-01-2023	To	05-02-2023
7)	MD. A J ATIA	30-01-2023	To	06-02-2023
8)	MR. A M BORA	30-01-2023	To	01-02-2023
9)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
10)	MR. M R SODIAL	31-01-2023	To	10-02-2023
11)	MR. I ALAM	01-02-2023	To	08-02-2023
12)	MR. S BANIK	01-02-2023	To	01-02-2023
13)	MR. M A SHEIKH	02-02-2023	To	03-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,1st February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

1	MACApp./368/2017 (SECOND HALF)	NEW INDIA ASSURANCE COMPANY LTD Versus SMT RINKU SINGH @ RINKU KUMARI and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.S BHUYAN MRK BHUYAN MR.M DEKA MR.S SINHA MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR
2	Crl.Pet./918/2017 (SECOND HALF)	BARNABAS MILTON QUEAH Versus THE STATE OF ASSAM	MR. R P SARMAH MR.Z KAMAR MR.S BORA MR. D DOLEY MR.R SARMA MR.S M T CHISTIE	MR. M PHUKAN(PP, ASSAM)

MOTION (BA)

3	Bail Appln./337/2023	KISHANA RAM @ KISHAN RAM Versus THE STATE OF ASSAM	MR. P HAZARIKA B. K. BORAH P. BORAH	PP, ASSAM
4	Bail Appln./338/2023	MINTU MISHRA Versus THE STATE OF ASSAM	MR N AHMED MS K BORAH	PP, ASSAM
5	Bail Appln./343/2023	MIRAJUL ISLAM Versus THE STATE OF ASSAM	MR. A R BHUYAN MRS. J BEGUM MR S ABDULLAH MS. Y AKHTAR	PP, ASSAM

MOTION

6	Crl.Pet./938/2022 FIXED	JAKIR AHMED AND 2 ORS. Versus THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
7	Crl.Pet./1305/2022 B/O	SHIHANA SULTANA @ SHIHANA SULTANA BARBHUYAN Versus THE STATE OF ASSAM	MD E AHMED MR. F A HASSAN MR. H A TALUKDAR	PP, ASSAM
8	Crl.Rev.P./40/2023	NANDINI DUNDLODIA Versus AKASH MUKESH SHARMA AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA M K GOGOI S. K. GUPTA	
9	Crl.Pet./79/2023 B/O	PRASENJIT RAJKHOWA AND 2 ORS Versus MOUMITA BARUAH AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM

10	Crl.Pet./89/2023 B/O	AHIA AHMED AND 4 ORS. Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
11	AB/259/2023	MD MAHJAL ALI (DEWANI) @MAHAJAL ALI Versus THE STATE OF ASSAM AND ANR	TUN RAJKHOWA	PP, ASSAM
12	AB/263/2023	SANKAR KARMAKAR AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. A K DAS	PP, ASSAM
13	AB/264/2023	SAHABUDDIN SHEIKH Versus THE STATE OF ASSAM	MR. S RANA MR. I RAHMAN	PP, ASSAM
14	AB/266/2023	TARUN BORO Versus THE STATE OF ASSAM AND ANR	MR D S DEKA	PP, ASSAM SC, EXCISE DEPTT.
15	AB/268/2023	MAJEDUR RAHMAN KHANDAKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MS R DEKA	PP, ASSAM
16	AB/271/2023 B/O	HABIBAR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM

BAIL HEARING (BA)

17	Bail Appln./157/2023 WITH OFFICE NOTE, FIXED	CHANCHAL NAG @ TINKU Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
18	Bail Appln./166/2023 FIXED	JAHDUL ISLAM @ JOHIDUL Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
19	Bail Appln./178/2023 WITH OFFICE NOTE, FIXED	CALVINSON KLIEN AND 2 ORS. Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
20	Bail Appln./206/2023 FIXED	KHAGESWARI BORAH AND ANR. Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
21	Bail Appln./210/2023 FIXED	PANDAV KUMAR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MS SURAYA RAHMAN MR SARFRAZ NAWAZ	PP, ASSAM
22	Bail Appln./212/2023 FIXED	GOURAB GHOSH Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
23	Bail Appln./245/2023 FIXED	ASMOT ALI Versus THE STATE OF ASSAM	MR A HUSSAIN MR. A T SARKAR MS S PATAR	PP, ASSAM

BAIL HEARING

24	AB/2434/2022 B/O	SHEIKH ABDULLH WAHEDI @ SEIKH ABDULLA WAHIDI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
25	AB/2475/2022 FIXED	SAFINA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
26	AB/2684/2022 FIXED	AZAD HUSSAIN LASHKAR Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA	PP, ASSAM
27	AB/3115/2022 FIXED	DILBAR HUSSAIN BARBHUIYA @ DILUWAR HUSSAIN BARBHUIYA @ DULU Versus THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE	PP, ASSAM
28	AB/3116/2022 FIXED	MAINUL ISLAM @ MAINUL HAQUE Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
29	AB/3590/2022 FIXED	PALLAB SAIKIA Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH MR. P C R DAS	PP, ASSAM

30	AB/3612/2022 FIXED	JEHERUL ISLAM Versus THE STATE OF ASSAM	MR. A MOBARAQUE S A AKIB	PP, ASSAM
31	AB/3655/2022 FIXED	TIKEN DAS Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
32	AB/3708/2022 FIXED	MD. AYNAL HAQUE AND ANR. Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN MS S SAIKIA	PP, ASSAM
33	AB/3769/2022 FIXED	SAJID KHAN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
34	AB/3793/2022 FIXED	DIMBO TAYE AND ANR. Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM
35	AB/3799/2022 WITH LCR AND CASE DIARY, FIXED	MD. MUJAKKIR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR S CHOUDHURY MS R MEDHI	PP, ASSAM
36	AB/24/2023 FIXED	GOLBAR ALI SK @ GOLABAR ALI SHEIKH AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A S ALI MR S HUSSAIN	PP, ASSAM
37	AB/35/2023 FIXED	RAKESH KUMAR Versus THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN R I MONDAL	PP, ASSAM
38	AB/44/2023 FIXED	PRONUJ KUMAR PEGU Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
39	AB/74/2023 FIXED	AZAD ALI Versus THE STATE OF ASSAM	MR. B BURAGOHAIN	PP, ASSAM
40	AB/110/2023 FIXED	ARATI PATOWARI AND ANR Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN	PP, ASSAM
41	AB/124/2023 FIXED	BHAJAN BISWAS AND 7 ORS. Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
42	AB/144/2023 FIXED	LAISHRAM LADU SINGH Versus THE STATE OF ASSAM	MR. S BORA MR. D P MANDAL	PP, ASSAM

ORDERS

43	CrI.Pet./983/2022 WITH LCR 1 FILE, B/O	BHABENDRA NATH NEOG AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA R K HAJONG	PP, ASSAM
44	CrI.Pet./30/2023 FIXED	DR. MRIGEN SAIKIA Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR D C K HAZARIKA	30-01-2023	To	02-02-2023
6)	MR. R SARMAH	27-01-2023	To	05-02-2023
7)	MD. A J ATIA	30-01-2023	To	06-02-2023
8)	MR. A M BORA	30-01-2023	To	01-02-2023
9)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023

10)	MR. M R SODIAL	31-01-2023	To	10-02-2023
11)	MR. I ALAM	01-02-2023	To	08-02-2023
12)	MR. S BANIK	01-02-2023	To	01-02-2023
13)	MR. M A SHEIKH	02-02-2023	To	03-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,1st February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-I(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/219/2022	SMT. RITA CHALIHA AND 2 ORS. Versus SMTI. INDIRA DAVE AND 4 ORS.	MR. B GOGOI MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR. A I Ali
2	CRP/12/2023	ANJALI BANERJEE AND 2 ORS. Versus BHOBESH CH. BAROWA	MR. R HUSSAIN MRS. S ROY MR. A M DUTTA MS P SEN MR A A AHMED	
3	CRP/13/2023	MS GD ENGINEERING CONSTRUCTION Versus THE UNION OF INDIA	PETITIONER IN PERSON	DY.S.G.I.
4	CRP(IO)/15/2023	AMALA BARMAN Versus NARAYAN BARMAN	MR. B J MUKHERJEE MS R SAHA	
5	CRP(IO)/30/2023	MD JAHUR UDDIN MAZARBHUIYA AND ANR Versus NASIR UDDIN MAZARBHUIYA AND 9 ORS	MR. S K GHOSH MS F AHMED	
6	CRP(IO)/31/2023	HAREN KALITA Versus SUNIL KALITA	MR. L TALUKDAR MR B DAS MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI	
7	CRP(IO)/32/2023	MD ABAR ALI Versus MUSSTT FAJILA AHMED	MR. B J MUKHERJEE MS R SAHA	
8	CRP(IO)/33/2023	ABUL KALAM HUSSAIN Versus FORJILA BIBI AND 7 ORS	MR. R ALI MR A S SK MR. H A AHMED	
ADMISSION				
9	CRP/489/2016	ON THE DEATH OF NABA KANTA DAS, HIS LEGAL HEIRS (a) SMTI. SIKHA RANI DAS (WIFE) Versus SIKHA SARKAR @ CHEPO and 10 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS A CHAKRABORTY MS. M DUTTA	MR G P BHOWMIK (R-9) GA, ASSAM MS. J PURKAYASTHA (R-9) MR D KALITA (r-9) MS. M KALITA (R-9)

10	CRP/156/2019 WITH LCR	SMT. PADUMI DEORI AND ANR. Versus SHANTANU SARMAH BORUAH	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. A SATTAR FOR CAVEATOR
11	CRP/18/2022	UCO BANK Versus PRAFULLA DEKA	MR. P C GOSWAMI MR. B D GOSWAMI MISS S GOSWAMI	MR. D NANDI MS P SARMAH
12	CRP(IO)/62/2022 WITH LCR	SASHI BHUSHAN TIWARI Versus DILIP KUMAR NANDY AND ANR.	MR P DEKA MR. N N JHA MR. B BORAH	MR. P C DEY
13	CRP(IO)/97/2022 FIXED	NURUN NISSA Versus SMT. ANJALI DAS	MR. P J SAIKIA MS. M KECHII	MR S DUTTA MS. S. MOCHAHARI MR. S DUTTA
14	RFA/3/2023 B/O	M/S TRANSPARENT CREATIONS PVT. LTD. Versus LILY ALLEY AND ANR.	MR. M K SARMA MR. J DEKA B KRISHNA MR. G MISHRA MS. U DEVI	
	WITH I.A.(Civil)/99/2023 in RFA/3/2023	M/S TRANSPARENT CREATIONS PVT. LTD. Versus LILY ALLEY	MR. M K SARMA MR. J DEKA B KRISHNA MR. G MISHRA MS. U DEVI	
15	MACApp./27/2023	HIMANI NATH AND 3 ORS . Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS A	MR. S AHMED MS. J BORAH MS. M. KHATUN	
16	MACApp./28/2023	KAMINI KONWAR Versus M/S MAYTAS INFAR PVT. LTD. AND 4 ORS.	MR K BARMAN	
17	MACApp./30/2023	ORIENTAL INSURANCE COMPANY LTD. Versus NIVA BORA BORUAH AND ORS	MR SISHIR DUTTA MS. S. MOCHAHARI MR S DUTTA	
	WITH I.A.(Civil)/212/2023 in MACApp./30/2023	ORIENTAL INSURANCE COMPANY LTD. Versus NIVA BORA BORUAH AND ORS	MS. S. MOCHAHARI MR S DUTTA MR S DUTTA	
18	MACApp./31/2023	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus ANITA BORA AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
	WITH I.A.(Civil)/231/2023 in MACApp./31/2023	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus ANITA BORA AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
19	MACApp./32/2023	DIPU SARMA Versus M/S SHRIRAM GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. R BARUAH	
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
20	RSA/46/2021	DIPAK KUMAR NATH Versus SMTI. TARULATA DEVI	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	MR. B C DAS MS M D MEDHI MS J KALITA
21	RSA/131/2022	SRI GAUTAM CHANDRA CHANDA Versus SRI NARAYAN CHANDRA DAS AND 4 ORS	MR. S SAHU MS R BORAH	
22	RSA/197/2022	SMTI NIRAMONI DAS DUTTA Versus SRI ROMESH DUTTA	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	
	WITH I.A.(Civil)/1506/2022 in RSA/197/2022	NIRAMONI DAS DUTTA Versus ROMESH DUTTA	MR. B D DEKA	

ORDERS

23	RFA/29/2015 WITH LCR	M/S SUBANSIRI TRADE and AGIENCIES and ANR, Versus UNION OF INDIA and ANR,	MR.R HUSSAIN MS.G SUTRADHAR MS.S DAS	MR.S C KEYAL ASSTT.S.G.I.
	WITH MC/1245/2015 in RFA/29/2015	M/S SUBANSIRI TRADE and AGIENCIES and ANR, Versus UNION OF INDIA and ANR,	MR.R HUSSAIN MS.G SUTRADHAR MS.S DAS	ASSTT.S.G.I.
24	MC/48/2015 in MACApp SL. NO. 241048	THE ORIENTAL INSURANCE CO. LTD., Versus MD. SAHIDUL ISLAM @ ABDUL HUSSAIN and 2 ORS,	MS.R D MOZUMDAR MS.B BORA	MR D R SAIKIA
25	I.A./525/2016 in RSA/267219/2015	RUKMINI SAIKIA and 2 ORS, Versus ATUL KOCH and 2 ORS,	MS.R K SAINI MRG AGARWAL MRS.M D CHOUDHURY	
	WITH RSA/267219/2015 (Filing Number)	RUKMINI SAIKIA and 2 ORS Versus SHRI ATUL KOCH and 2 ORS		
26	I.A.(Civil)/1815/2017 in Test.App./296671/2017	SMTI PURABI RAJBONGSHI, Versus BIMAL GOHAIN and 3 ORS,	MR.P MAHANTA MS.P SAHARIA	MR.D MOZUMDER(R-1) MRB PUSHILALR-1 MR.R SARMA(R-1)
	WITH Test.App./296671/2017 (Filing Number)	SMTI PURABI RAJBONGSHI Versus SRI BIMAL GOHAIN and 3 ORS	MR.P MAHANTA MS.P SAHARIA	
27	I.A.(Civil)/3352/2018 in RSA/269/2018	CENTRAL BANK OF INDIA Versus SMTI SAIRA DEVI	MR U S BORGHAIN	
	WITH RSA/269/2018	CENTRAL BANK OF INDIA Versus SMTI SAIRA DEVI	MR U S BORGHAIN MR K K DAS MS. M PAUL	
28	I.A.(Civil)/4350/2018 in MACApp./11605/2018	SAJANA BIBI @ SAJINA BIBI AND 3 ORS Versus THE REGIONAL MANAGER THE ORIENTAL INSURANCE CO. LTD AND 3 ORS	MR. A R AGARWALA	MD. A AHMED
	WITH MACApp./11605/2018 (Filing Number)	SAJANA BIBI @ SAJINA BIBI AND 3 ORS Versus THE REGIONAL MANAGER THE ORIENTAL INSURANCE CO. LTD AND 3 ORS		
29	RSA/189/2019	MUSSTT. KULSU BEGOM @ TIORI BIBI AND 3 ORS Versus ABDUL MATIN CHOUDHURY AND 11 ORS.	G UDDIN MR. D HUSSAIN MR. A S TAPADER MS. P A TALUKDAR MR N Y KONYAK	
	WITH I.A.(Civil)/2971/2019 in RSA/189/2019	MUSSTT. KULSU BEGOM @ TIORI BIBI AND 3 ORS Versus ABDUL MATIN CHOUDHURY AND 11 ORS	G UDDIN MR. D HUSSAIN MR. A S TAPADER MS. P A TALUKDAR MR N Y KONYAK	
30	RSA/223/2019	SRI KAMALESHWAR THAKURIA AND ANR Versus SMTI. SUBHADRA THAKURIA AND 18 ORS.	MR H K SARMA MR. T SARMA	MD B ISLAM (r-1 to 4) MR. A A MONDAL (r-1 to 4) MR S HUSSAIN (r-1 to 4) MR M HOQUE (r-1 to 4) MR A ALAM (r-1 to 4)
31	I.A.(Civil)/4246/2019 in Intest.Cas./5/2017 (D/O) in Intest.Cas./5/2017	BANKIM CHANDRA PAUL and 3 ORS, Versus DIPAK RANJAN PAUL	MR. A C SARMA MR. P MEDHI MR. G C BORAH	MR. A J DAS MR P DEKA MR G RENGMA

	WITH I.A.(Civil)/4245/2019	BANKIM CHANDRA PAUL and 3 ORS, Versus DIPAK RANJAN PAUL	MR. A C SARMA MR G J SAIKIA MR. P MEDHI MR. G C BORAH MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
32	I.A.(Civil)/4319/2019 in RSA/15203/2019	DAMBARUDHAR ADHIKARY Versus RAJANI KANTA RAY AND 22 ORS.	MR D C NATH MS. R GOSWAMI MR. C SHARMA	MS. R CHOUDHURY (R1-R6) MS S S ZIA (R1-R6)
	WITH RSA/15203/2019 (Filing Number)	DAMBARUDHAR ADHIKARY Versus RAJANI KANTA RAY AND 18 ORS. (C)		
33	Test.App./1/2020 WITH LCR	SRI HIRANYA KUMAR BARUAH Versus SRI RAJIB BARUAH AND 4 ORS	MS. K M SAIKIA MR. A R MEDHI MS J KUMARI	
34	Arb.A./4/2020	HDFC BANK LIMITED Versus TAPAN KALITA AND ANR	Mukesh Sharma	MR. N N JHA (R-1) MR. M UDDIN (R-1) MS M SAHOO (R-1) MS P DAS (R-1)
35	RSA/25/2020	MD. MIR JASIMUDDIN AHMED Versus SRI NARAYAN BAISHYA AND 9 ORS	MR Z MUKIT MR. A SATTAR	MR. R K BHUYAN MR A ZAMAN FOR CAVEATOR
36	RSA/43/2020	SHRI SANJAY BHATTACHARJEE AND 3 ORS. Versus SMTI. MANADA SUNDARI MALAKAR USHABALA DEKA AND 3 ORS.	MR. S P CHOUDHURY	
37	I.A.(Civil)/309/2020 WITH LCR, B/O in MACApp./361/2019	ORIENTAL INSURANCE CO. LTD. AND 2 ORS. Versus ORIENTAL INSURANCE CO. LTD. USHABALA DEKA AND 5 ORS.	MR. A T SARKAR MS. R RAHMAN	MR SISHIR DUTTA
	WITH MACApp./361/2019	ORIENTAL INSURANCE CO. LTD. Versus USHABALA DEKA AND 5 ORS.	MS S MOCHAHARI MS. N MODI MR SISHIR DUTTA MS. M CHOUDHURY MR. C SHARMA MR. S DUTTA MS M GAZLOO	MR A HUSSAIN MR. A T SARKAR
38	MC/5/2022 in CRP(IO)/189/2022(D/O) in CRP(IO)/189/2022	PRINCE ALLAUDDIN Versus MD. NASIMUDDIN ANSARI	MS. M BORAH P. SWARGIARY	MR. A SATTAR
39	MFA/119/2022 WITH LCR	UNION OF INDIA Versus M/S RIDHI SIDHI ENTERPRISES PVT. LTD.	MR. P S BHATTACHARYYA	
	WITH I.A.(Civil)/3753/2022 in MFA/119/2022	UNION OF INDIA Versus M/S RIDHI SIDHI ENTERPRISES PVT. LTD.	MR. P S BHATTACHARYYA	
40	CRP(IO)/236/2022 FIXED	MD. ELAR HUSSAIN AND ANR Versus MUSSTT WAHIDA RAHMAN AND 6 ORS	MR. A R SHOME MR B PUSHILAL	MS S S ZIA (R1, R2, R4-R7)
41	I.A.(Civil)/2083/2022 WITH MACApp./286/2020(D/O), WITH LCR in MACApp./250/2021	MUSSTT. JILY BEGUM @ CHALAMA BEGUM @ SALMA BEGUM Versus NEW INDIA ASSURANCE CO. LTD.	MR. P P BORTHAKUR	MR. R C PAUL
	WITH MACApp./250/2021	NEW INDIA ASSURANCE CO. LTD. Versus MUSSTT. JILY BEGUM and 2 ORS,	MR. R C PAUL MR. R C PAUL	MS.B CHOUDHURY(R-1) MR. P P BORTHAKUR MS IVY HUSSAIN MS A HUSSAIN

42	I.A.(Civil)/3183/2022 in RSA/18/2017	ON THE DEATH OF AKBAR HUSSAIN HIS LEGAL HEIRS BASITON BEWA and 17 ORS Versus LEGAL HEIRS OF LATE MIAJAN SK SMTI AKLIMA BIBI and 23 ORS	MS. R CHOUDHURY	MR. A T SARKAR
	WITH RSA/18/2017	ON THE DEATH OF AKBAR HUSSAIN HIS LEGAL HEIRS BASITON BEWA and 17 ORS Versus LEGAL HEIRS OF LATE MIAJAN SK SMTI AKLIMA BIBI and 23 ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.A BEGUM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR.A T SARKARR- 1-10 MR.A HUSSAIN(R- 1-10) MR A HAQUE
	WITH I.A.(Civil)/3347/2022 in RSA/18/2017	ON THE DEATH OF AKBAR HUSSAIN HIS LEGAL HEIRS BASITON BEWA and 17 ORS Versus LEGAL HEIRS OF LATE MIAJAN SK SMTI AKLIMA BIBI and 23 ORS B	MS. R CHOUDHURY	MR. A T SARKAR
	WITH I.A.(Civil)/3348/2022 in RSA/18/2017	ON THE DEATH OF AKBAR HUSSAIN HIS LEGAL HEIRS BASITON BEWA and 17 ORS Versus LEGAL HEIRS OF LATE MIAJAN SK SMTI AKLIMA BIBI and 23 ORS	MS. R CHOUDHURY	MR. A T SARKAR
43	I.A.(Civil)/3793/2022 in RFA/14955/2022	GAIL (INDIA) LTD. AND 2 ORS. Versus SSK EXPORT LTD. AND ANR.	MR. S MITRA MR A K BORO	
	WITH RFA/14955/2022 (Filing Number)	GAIL (INDIA) LTD. AND 2 ORS. Versus SSK EXPORT LTD. AND ANR. A	MR. S MITRA	
	WITH I.A.(Civil)/14956/2022 (Filing Number)	GAIL (INDIA) LTD. AND 2 ORS. Versus SSK EXPORT LTD. AND ANR. A	MR. S MITRA	
44	MC/1/2023 in RSA/102/2022(D/O), FIXED in RSA/102/2022	FOIZUL HOQUE @ FOIZUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM
45	I.A.(Civil)/3/2023 in MACApp./11915/2019	SATISWAR RABHA AND 4 ORS. Versus RELIANCE GENERAL INSURANCE COMPANY LIMITED AND ANR.	MR. DITUL DAS	
	WITH MACApp./11915/2019 (Filing Number)	SATISWAR RABHA AND 4 ORS Versus RELIANCE GENERAL INSURANCE COMPANY LIMITED AND ANR		
46	I.A.(Civil)/196/2023 WITH LCR in RSA/21/2021	NURJAHAN BEWA AND 3 ORS. Versus JILLLAUR RAHMAN AHMED @ DR. ZILLUR RAHMAN AND 26 ORS.	MR. M KHAN	MS. R CHOUDHURY MS S S ZIA
	WITH RSA/21/2021	JILLLAUR RAHMAN AHMED @ DR. ZILLUR RAHMAN AND 5 ORS. Versus NURJAHAN BEWA AND 23 ORS.	MS. R CHOUDHURY MR. MD S HOQUE MR. M DEKA MS S S ZIA	MR. M KHAN (r-1 to 4) GA, ASSAM MR. J RAHMAN (r-1 to 4) MR R ISLAM (r-1 to 4)
47	I.A.(Civil)/232/2023 in MACApp./9315/2022	ORIENTAL INSURANCE COMPANY LTD. Versus DIPANKAR SARMAH AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./9315/2022 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus DIPANKAR SARMAH AND 5 ORS. B	MS. R D MOZUMDAR	

48 I.A.(Civil)/233/2023
B/O
in CRP(IO)/257/2022

MD. SAYEED AKHTAR ANSARI @ SAYEED ANSARI
Versus
MR D CHOUDHURY
MR M CHOUDHURY
MR N RAY

ON THE DEATH OF SULEMAN SHEIKH,
HIS LEGAL HEIRS ARZOO BEGUM AND
ORS

WITH
CRP(IO)/257/2022

MD. SAYEED AKHTAR ANSARI @ SAYEED ANSARI
Versus
MR D CHOUDHURY
MR M CHOUDHURY
MR N RAY

ON THE DEATH OF SULEMAN SHEIKH,
HIS LEGAL HEIRS AND ORS

MR R YADAV (r- 3 to 8)
MS. K YADAV (r- 3 to 8)
MS. M BHATTACHARJEE (r-
3 to 8)
MR. A KABRA (r- 3 to 8)

STAY MATTERS

49 Tr.P.(C)./92/2022
B/O

SMTI NIVAMANI MEDHI (RAJBONGSHI)
Versus
NITUL MEDHI

MS S K CHAUHAN
MR R S CHAUHAN
MR D SHARMA
MR. M KALITA

MR. R K JAIN
TULIKA BORAH

50 CRP(IO)/188/2022
B/O

AFTAB UDDIN BARBHUIYA
Versus
FAZIL UDDIN LASKAR AND 6 ORS

MS. R CHOUDHURY
MR N RAHMAN

MR. S D PURKAYASTHA (R1
TO R7)
MS. S PHUKAN (R1 TO R7)

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LEAVE NOTE OF ADVOCATES FOR 01/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
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10)	MR. M R SODIAL	31-01-2023	To	10-02-2023
11)	MR. I ALAM	01-02-2023	To	08-02-2023
12)	MR. S BANIK	01-02-2023	To	01-02-2023
13)	MR. M A SHEIKH	02-02-2023	To	03-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,1st February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[CRIMINAL AND CIVIL MATTERS]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2022 TO 03-03-2023 (RELATING TO CRIMINAL BENCH(CRL.PET.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	I.A.(CrI.)/625/2022 (AT 10:30 AM) in CrI.Rev.P./453/2022	VIVEK SINGH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR. R SALOI MR H AGARWAL MR J SINGH	
	WITH CrI.Rev.P./453/2022	THE STATE OF ASSAM Versus VIVEK SINGH		
2	Bail Appln./2957/2022 (AT 10:30 AM)	MD. SULTAN ALI Versus THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
<u>MOTION (BA)</u>				
3	Bail Appln./328/2023	ABDUL HOQUE Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
4	Bail Appln./329/2023	BABAJI BORO Versus THE STATE OF ASSAM	MR P DAS MR K J PATHAK A DAS MR P PRAWAR MS N BARUAH	PP, ASSAM
5	Bail Appln./330/2023	TAPAN MALIK Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
6	Bail Appln./333/2023	MD. OHAD ALI Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
7	Bail Appln./334/2023	SUDARSHAN BARMAN Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MR A K DAS J. AKTAR	PP, ASSAM
8	Bail Appln./339/2023	NUR ALI Versus THE STATE OF ASSAM	MR M RANA	PP, ASSAM
9	Bail Appln./342/2023	SANOWAR ALI Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM

10	Bail Appln./347/2023	MOTIBUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	PP, ASSAM
11	Bail Appln./348/2023	JYOTISH TALUKDAR Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE	PP, ASSAM
MOTION				
12	CrI.Pet./1320/2022	MD SIDDIK ALI Versus THE STATE OF ASSAM AND 2 ORS	MR A A DEWAN MS S RAJBONGSHI	PP, ASSAM
13	CrI.Pet./20/2023	MUSTAFIZUR RAHMAN @ ABADUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM
14	CrI.Pet./50/2023	IBRAHIM ALI @ IBRAHIM MONDAL Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED	PP, ASSAM
15	CrI.Pet./84/2023	SULTAN ALI AHMED@SULTAN ALI Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR. M ALI	PP, ASSAM
16	CrI.Pet./86/2023	SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM	MR S SARMA	PP, ASSAM
17	AB/239/2023 B/O	PAPUMONI KAKOTI AND ANR Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
18	AB/249/2023	JALAL UDDIN AHMED@BAHADUR AND ANR Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR MS J MARIYAM	PP, ASSAM
19	AB/250/2023	NAZIR HOSEN @ NAZIR HUSSAIN Versus THE STATE OF ASSAM	MRS R BEGUM MR. N AHMED MR R A AHMED	PP, ASSAM
20	AB/251/2023	NUR UDDIN SK Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
21	AB/256/2023	SOFIKUL HOQUE @ SOFIKUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. M HUSSAIN MR A RASHID R I MONDAL	PP, ASSAM
22	AB/257/2023	ABDUL KHALEQUE @ KHALEQUE ALI AND 6 ORS. Versus THE STATE OF ASSAM	MR. N A AHMED MR. A S CHOUDHURY MR A MOTALIB	PP, ASSAM
23	AB/260/2023	SHABNAM BANU ISLAM Versus THE STATE OF ASSAM	MS. M MALLIK MS. P ADHIKARI	PP, ASSAM
BAIL HEARING (BA)				
24	Bail Appln./3483/2022 PART-HEARD, WITH LCR AND CASE DIARY, FIXED	BIPIN GOGOI ALIAS PUTOU GOGOI Versus THE STATE OF ASSAM	MR. R SARMA MS. J TAMULI	PP, ASSAM
25	Bail Appln./3337/2022 WITH LCR	ABDUL HASIM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
26	Bail Appln./3499/2022 WITH LCR, FIXED	NOMSER ALI Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
27	Bail Appln./3651/2022 FIXED	TIKENDRA CHUTIA AND ANR Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
28	Bail Appln./84/2023	ASRAFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI	PP, ASSAM

29	Bail Appln./102/2023	PINTU SARKAR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
30	Bail Appln./160/2023 FIXED	SANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
31	Bail Appln./173/2023 FIXED	SESONG RONGPI @ CHESONG RONGPI Versus THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
32	Bail Appln./182/2023 FIXED	SUBHRAJIT BORUAH Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
33	Bail Appln./215/2023 FIXED	MURTAZA SABIR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
	WITH			
34	Bail Appln./186/2023	NILUFA BEGUM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
	WITH			
35	Bail Appln./223/2023	INAMUL HOQUE@EMANUL HOQUE AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
BAIL HEARING				
36	AB/1955/2022	AMBIA KHATUN AND 5 ORS. Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL S ISLAM	PP, ASSAM
37	AB/2425/2022	ABDUL HIE Versus THE STATE OF ASSAM	MR. R ALI H A AHMED MR A S SK	PP, ASSAM
38	AB/2727/2022 FIXED	DAITHUN DAIMARY Versus THE STATE OF ASSAM	MR. M K BORO MS. J WARY	PP, ASSAM
39	AB/2866/2022 FIXED	SAHIN HUSSAIN Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR. K ISLAM	PP, ASSAM
40	Bail Appln./3378/2022 WITH LCR, FIXED	NISHANT SHARMA Versus THE STATE OF ASSAM	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
41	AB/3543/2022 WITH LCR AND CASE DIARY, OFFICE NOTE, FIXED	FARAG ALI @ AHMED AND 9 ORS. Versus THE STATE OF ASSAM	MR S PAUL	PP, ASSAM
42	AB/3614/2022 FIXED	MANOJ BORDOLOI Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
43	AB/3644/2022 FIXED	MONTU SK@MONTU MIAH Versus THE STATE OF ASSAM	MR. K M HASSAN MR. A H MOLLAH	PP, ASSAM
44	AB/3686/2022 FIXED	SAITYEN THAKURIA Versus THE STATE OF ASSAM	MR. N ANAND MS.D SAIKIA MR. H K SUT	PP, ASSAM
45	AB/3746/2022 FIXED	MD. RAHMAN ALI AND ANR Versus THE STATE OF ASSAM	MR. H NATH MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
46	AB/3831/2022 FIXED	DR HABIB SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MRS. B GOGOI MR. M K SHARMA MS. K BORUAH	PP, ASSAM
47	AB/19/2023 FIXED	MD. SAMSUL ALAM @ SAAM Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. N ISLAM MR. M ISLAM PP, ASSAM

48	AB/94/2023 FIXED	SANOWAR HUSSAIN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
49	AB/113/2023 FIXED	MUKSED ALI Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
50	AB/126/2023 FIXED	DILWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAMUAH MS. J GAYAN	PP, ASSAM

ORDERS

51	Tr.P.(CrI.)/16/2019	MISS RANJITA BORA Versus SMTI. RINI GOGOI RAY AND ANR.	MR. A BISWAS MS S AHOM	
52	I.A.(CrI.)/815/2022 WITH OFFICE NOTE, LCR 6 FILES, B/O in CrI.A./344/2022 WITH CrI.A./344/2022	HASHEM ALI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR. HASHEM ALI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD BASANTI CHETIA MR S H MAHMUD MR S ISLAM MR. M U MAHMUD BASANTI CHETIA MR S H MAHMUD MR S ISLAM	PP, ASSAM PP, ASSAM

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